

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No 276/2007

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SECTION OFFICER (Judl.)

Kabir  
10/10/17

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH:

1. Original Application No. 276/07

2. M.B's Petition No. /

3. Contempt Petition No. /

4. Review Application No. /

Applicant(s) ... P. Paul Chandhuri vs Union of India & Ors

Advocate for the Applicants ... Iqbal Huncim, S. Seal  
..... H. Chanda .....

Advocate for the Respondent(s) ... M. D. Das, Addl. Case .....

Notes of the Registry	Date	Order of the Tribunal
This application is in form is filed, C. F. for Rs. 50/- deposited viae TPG/BD No. 326043226 Dated 6.10.07	12.10.07.	Heard Mr. I. Hussain learned counsel appearing for the Applicant and Mrs. Manjula Das, learned Addl. Standing Counsel appearing for the Ce- Government, on whom copy of the Original Application has already been served.
By Registrar <i>Parin</i>		Issue Notice to the Respondents requiring them to file reply by 06.12.07.
Petition's Copy & Issue Indices are received without envelope. Copy Served. Pending Service for Service.		<i>Khushiram</i> (Khushiram) Member(A)
<i>Parin</i> Dated 12.10.07 Please issue notice to the Respondents.	03.12.2007	<i>M.R. Mohanty</i> (M.R. Mohanty) Vice-Chairman
Notice & order sent to Section for issuing to esp. nos. 1 to 5 by regd. D post. D/No-1228 to 1232 10/12/07. At 11.11.07	1m	Mrs. M. Das, learned Addl. Standing counsel for the Union of India in this case, has filed written statement in Court today after serving a copy on the learned counsel for the Applicant Mr. I. Hussain. Mr. Hussain prays for time to go through the written statement and to file a rejoinder. Prayer is allowed.
		Contd....

Contd.

06.12.2007

(1) Service report  
awaited

Call this matter on 08.01.2008

awaiting rejoinder from the Applicant.

201  
5.12.07(Khushiram)  
Member (A)(M.R.Mohanty)  
Vice-Chairman

/bb/

7.12.07

W.S. filed by  
the Respondent Nos. 1 to 5.  
Copy served.

08.01.2008

Heard learned counsels for the parties.

For the reasons recorded separately, this

O.A. is disposed of.

(Khushiram)  
Member (A)(M.R.Mohanty)  
Vice-Chairman

/bb/

Rejoinder not  
filed  
7.1.08  
Receive on behalf  
of M. Das  
QUSCReeta Singh  
10.1.08

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

O.A. No.276 of 2007

DATE OF DECISION:08.01.2008

Sri Premangshu Paul Choudhury

.....Applicant/s

Mr. I.Hussain

.....Advocate for the  
Applicant/s.

- Versus -

U.O.I. & Ors

.....Respondent/s

Mrs.M.Das, Addl. C.G.S.C.

.....Advocate for the  
Respondents

CORAM

THE HON'BLE MR. MANORANJAN MOHANTY, VICE CHAIRMAN

THE HON'BLE MR.KHUSHIRAM, ADMINISTRATIVE MEMBER

4. Whether reporters of local newspapers may be allowed to see the Judgment? Yes/No
5. Whether to be referred to the Reporter or not? Yes/No
6. Whether to be forwarded for including in the Digest Being compiled at Jodhpur Bench & other Benches ? Yes/No
7. Whether their Lordships wish to see the fair copy of the Judgment? Yes/No

Vice-Chairman/Member (A)

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

Original Application No. 276 of 2007

Date of Order: This, the 08th Day of January, 2008

THE HON'BLE SHRI MANORANJAN MOHANTY, VICE CHAIRMAN

THE HON'BLE SHRI KHUSHIRAM, ADMINISTRATIVE MEMBER

Sri Premangshu Paul Choudhury  
S/o Late Prithish Paul Choudhury  
R/o Tarapur, Silchar  
District: Cachar, Assam  
Pin: 788 001.

..... Applicant.

By Advocates S/Shri I.Hussain, S.Seal & H.Chanda

- Versus -

1. The Union of India  
through the Secretary to the  
Government of India  
Ministry of Information and Broadcasting  
New Delhi-1.
2. The Director General  
Doordarshan  
Prasar Bharati  
Broadcasting Corporation of India  
Doordarshan Bhawan  
Copernicus Marg  
New Delhi-1.
3. The Deputy Director General (NER)  
R.G.Baruah Road  
Guwahati-24, Assam.
4. The Director  
Doordarshan Kendra, Silchar  
P.O: Silchar  
District: Cachar, Assam.
5. The Director  
Doordarshan Kendra, Agartala  
P.O: Agartala, Tripura.

..... Respondents.



Mrs.M.Das, Addl. C.G.S.C.

ORDER (ORAL)  
08.01.2008

MANORANJAN MOHANTY, (V.C.)

Heard Mr.I.Hussain, learned counsel appearing for the Applicant and Mrs.M.Das, learned Addl. Standing counsel appearing for the Respondents.

2. Mr. I. Hussain, learned counsel appearing for the Applicant files a copy of the order No.106/2007/S.III dated 17.12.2007 of the Directorate General of Doordarshan, New Delhi; contents of which reads as under:-

" Shri Premanshu Paul Choudhary, Transmission Executive (holding the current duty charge of PEX), Doordarshan Kendra, Agartala, is hereby transferred and posted at DDK Silchar with immediate effect.

2. This issues with the approval of the Competent Authority."

3. The Applicant; having faced the transfer to Doordarshan Kendra, Agartala; filed this Original Application under Section 19 of the Administrative Tribunals Act, 1985.

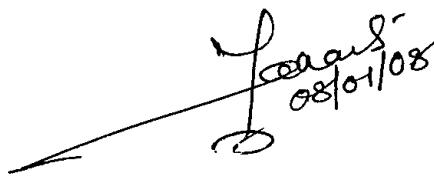
4. Now, by the order dated 17.12.2007 the Applicant has been transferred back and posted at Doordarshan Kendra, Silchar; during pendency of this present Original Application.



5. In the aforesaid premises, this Original Application has become infructuous, and accordingly, disposed of with consent of the learned counsels appearing for both the parties.



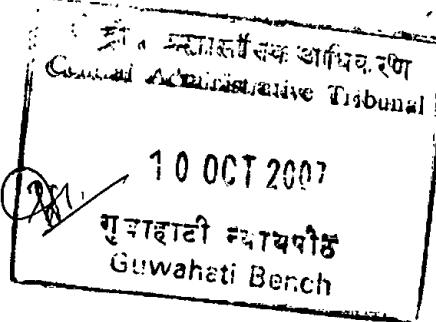
(KHUSHIRAM)  
MEMBER (A)

  
08/01/08

(MANORANJAN MOHANTY)  
VICE-CHAIRMAN

/bb/

DISTRICT: CACHAR



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH, GUWAHATI

[An application U/s. 19 of the Central Administrative  
Tribunal Act, 1985]

ORIGINAL APPLICATION NO. 276/2007

SRI. PREMANGSHU PAUL CHOUDHURY.

-Versus-

----- APPLICANT.

THE UNION OF INDIA AND OTHERS.

----- RESPONDENTS.

SYNOPSIS OF THE CASE -

This application is filed challenging the Reversion Order No. 4/2/2005-SI(B) Dated: 24.2.2006 passed by the Deputy Director General (A) for Director General, Prasar Bharati Broadcasting Corporation of India, All India Radio reverting the applicant from the post of Programme Executive to the post of Transmission Executive w.e.f. 24.2.2006.

The brief fact of the case is that, all transmission Executive who were already working as Programme Executive <sup>(PEX)</sup> Silchar PEX on ad-hoc basis on 31.12.2004 was given promotion as PEX on ad-hoc basis in the pay scale of Rs. 7,500/- to Rs. 12,000/- per month vide DG-AIR Order Dated: 25.2.2005 and subsequently extended vide Order Dated: 14.10.2005. Applicant who was also working as PEX on ad-hoc basis has also been so promoted on ad-hoc basis to the post of PEX with its time scale of pay. The applicant is also entrusted with additional works in addition to his duties as Programme Executive such as signing bills, pay orders, contingency vouchers, operating bank account as authorised by the Director, Doordarshan Kendra, Silchar during his absence periods. The applicant assumed the charge of Programme Executive on 7.3.2005 as per Order Dated: 25.2.2005. The applicant was directed to exercise his option in regard to fixation of his pay on promotion within one month. The applicant exercised the said option and is getting

Premangshu Paul  
Choudhury

10 OC, 2007

গুৱাহাটী বৰ্তসভা  
Guwahati Bench

promotional pay scale of the post of Programme Executive. He is working as a Programme executive under Doordarshan since the year 2004. He was shocked and surprised to received the order dated 05.03.07 issued by the Deputy Director General (NER), Doordarshan, Guwahati by which he was shown to be working in the rank of Transmission Executive and as reverted Programme Executive and in that capacity Transferred and posted him from Doordarshan Kendra (DDK), Silchar to Doordarshan Kendra (DDK), Agartala against a vacant post and further directed the Director, DDK, Silchar to relieve the applicant with instruction to report for duties at DDK, Agartala. The applicant filed a representation on 9.3.2007 against transfer and as no action was taken filed a Writ Petition being W.P.(C) No. 2614/2007 challenging the aforesaid transfer order dated: 5.3.2007 and further for directing the Respondents to allow him to work as Programme Executive at Doordarshan Kendra, Silchar as before which subsequently was withdrawn. The Respondents filed an Affidavit-in-Opposition in the Writ Petition wherein they annexed the Order No. 14/2008-SI(B) dated: 24.2.2006 reverting all Programme Executives in All India Radio and Doordarshan including the applicant who were promoted on 31.12.2004 vide DG. AIR's Order Dated: 25.02.2005 on ad-hoc basis with its pay scale. The applicant earlier had no knowledge of the said order as it has not served upon him.

The Applicant approached the Respondent authorities for cancellation of the reversion order and to allow him to work as Programme Executive but to no effect. In view of this matter, the applicant have no other alternative and efficacious remedy and the relief sought for herein would be just, adequate and proper if so granted.

FILED BY:

  
ADVOCATE.

Premanjali Paul Choudhury

25.05.2004 no 99-people passed with the best result. The following 25  
participants who were promoted to the best of the year 2004 are:  
1. Mr. Dinesh Kumar Khandelwal (DDK), Manager of Ductile Castings  
2. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
3. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
4. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
5. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
6. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
7. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
8. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
9. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
10. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
11. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
12. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
13. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
14. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
15. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
16. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
17. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
18. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
19. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
20. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
21. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
22. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
23. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
24. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings  
25. Mr. Rakesh Kumar (DDK), Manager of Ductile Castings

: YA C3412

## SEASIDE

10 OCT 2007

গুৱাহাটী বিধায়ক  
Guwahati Bench

DISTRICT: CACHAR

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH :: GUWAHATI

[An application u/s. 19 of the Central Administrative  
Tribunal Act, 1985]

ORIGINAL APPLICATION No. 276 /2007

SRI. PREMANGSHU PAUL CHOUDHURY.

----- APPLICANT.

-VERSUS-

THE UNION OF INDIA AND OTHERS.

----- RESPONDENTS.

I N D E X

<u>PARTICULARS</u>	<u>PAGE NO</u>
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FILED ON OCTOBER' 2007

FOR OFFICE USE:

FILED BY:

SIGNATURE

ADVOCATE

16  
Premangshu Paul Choudhury

DISTRICT: CACHAR

संसदीय प्रशासनीय नियमित बैठक  
Central Administrative Tribunal

10 OCT 2007

गुवाहाटी बैठकेट  
Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH, GUWAHATI

[An application U/s. 19 of the Central Administrative  
Tribunal Act, 1985]

ORIGINAL APPLICATION NO. 276 / 2007

SRI. PREMANGSHU PAUL CHOUDHURY.

----- APPLICANT.

-Versus-

THE UNION OF INDIA AND OTHERS.

----- RESPONDENTS.

LIST OF DATES -

1) 7.3.2005: The copy of the Charge acceptance Order.  
[ANNEXURE - 1].

2) 14.10.2005: The copy of the extension Order of promotion.  
[ANNEXURE - 2].

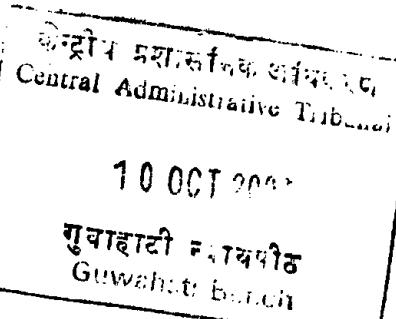
3) 07-10-05  
14-06-07  
17-10-06  
05-12-06  
07-02-07  
16-02-07  
The copies of the letters/I.C.M. Directing the  
applicant to perform the activities of Programme  
Executive.  
ANNEXURE NO. 3 [series].

4) 05.03.07 The copy of the Transfer and posting order.  
[ANNEXURE - 4].

5) 9.3.2007: The copy of the representation filed by the  
applicant.  
[ANNEXURE - 5].

6) 24.2.2006 The copy of the impugned Order.  
[ANNEXURE - 6].

✓  
Premangshu Paul Choudhury.



7) 31.8.2006,

4.9.2006

The copies of the Letter Dated: containing the order

Dated: 1.3.2006.

[ANNEXURE - 7].

8) 5.3.2007

A copy of the letter.

[ANNEXURE - 8].

10) 19.4.2007

The copy of the combined list of electric charges for the month of April 2007.

[ANNEXURE - 9].

11) 26.04.2007

The copies of the letter and the Final All India Eligibility list dated: 1.1.2006.

[ANNEXURE - 10 and 11].

12) 27.11.2006

The copy of the Order of the C.A.T., Principal Bench passed in O.A. No. 1605/2006.

[ANNEXURE - 12].

FILED BY:

  
ADVOCATE.

Hemangshu Paul  
Chowdhury

public static **String** **getAddress** (**Object** **target**) {  
 **String** **addr** = **target**.**toString** ();  
 **return** **addr**;

3005 B.1E (5)

€ 000,00

2005.8.1 63160

15 - ЗРУХЕМІА

1977-81 ent lo yqas A.

### 3 - ЗАУХЕМНА

1905.5.17.18

Let's go back to the `get` method to tail the names and see if we can edit them.

5300.4.21 (61)

2002 HIGH LEVEL GROUP

[P - ЭРИХМАТ]

elbow RA (radial side) bone tunnel with the esigos stiff

001.44.35 (11)

2005.1.1 libretto fait à l'identique

111 606 01 - 390UX300A1

ת.א. 2001-01-01 10:00:00 ת.ב. 2010-01-01 10:00:00

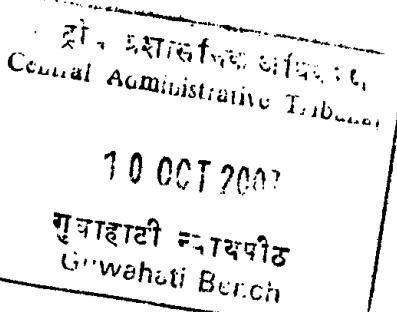
2005.11.15 (51)

2005\2001.011\A.0 ni Bezeq

ARMED - 74

1860-1874

.загорян



19  
Filed by

Premangshu Paul Choudhury /Applicant  
Through  
Rofnudder Ahmed Advocate 10-10-07

DISTRICT: CACHAR

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH, GUWAHATI

[An application U/s. 19 of the Central Administrative  
Tribunal Act, 1985]

ORIGINAL APPLICATION NO.276 /2007

IN THE MATTER OF:

SRI. PREMANGSHU PAUL CHOUDHURY,  
S/o. Late. Prithish Paul Choudhury,  
R/o. Tarapur, Silchar,  
District: Cachar, Assam.

----APPLICANT.

-Versus-

- 1) THE UNION OF INDIA,  
Through -  
THE SECRETARY, to the Government  
of India, Ministry of  
Information and Broadcasting,  
New Delhi.-1
- 2) THE DIRECTOR GENERAL,  
Doordarshan,  
Prasar Bharati,  
Broadcasting Corporation of  
India, Doordarshan Bhawan,  
Copernicus Marg, New Delhi.-1

10 OCT 2007

गुवाहाटी न्यायपीठ  
Guwahati Bench

- 2 -

3) THE DEPUTY DIRECTOR GENERAL  
(NER), R.G. Baruah Road,  
Guwahati - 24, Assam.

4) THE DIRECTOR,  
Doordarshan Kendra, Silchar,  
P.O. Silchar,  
District: Cachar, Assam.

5) THE DIRECTOR,  
Doordarshan Kendra, Agartala,  
P.O. Agartala, Tripura.

---- RESPONDENTS.

#### DETAILS OF APPLICATIONS -

##### 1) PARTICULARS OF THE ORDER AGAINST WHICH THE APPLICATION IS MADE -

This application is filed challenging the Reversion Order No. 4/2/2005-SI(B) Dated: 24.2.2006 passed by the Deputy Director General (A) for Director General, Press Bharati Broadcasting Corporation of India, All India Radio reverting the applicant from the post of Programme Executive to the post of Transmission Executive w.e.f. 24.2.2006.

##### 2) JURISDICTION OF THE TRIBUNAL -

The applicant declares that the subject matter of the applicant is within the jurisdiction of the Hon'ble Court.

Contd...

Premangshu Paul Choudhury

10 OCT 2005

गुवाहाटी बैचन्स  
Guwahati Bench

3) LIMITATION -

The applicant declares that the application is within the period of limitation under Section - 4 of the Administrative Tribunal Act, 1981.

4) FACTS OF THE CASE -

4.1 That the applicant is the citizen of India and being permanent residents of the above mentioned address and as such he is entitled to all the rights and privileges as guaranteed to a citizen by the Constitution of India and other laws of the land.

4.2 That the Prasar Bharati (Broadcasting Corporation of India) is a Statutory Body under the Government of India which can sue and be sued in its name.

4.3 That the applicant states that, all transmission Executive who were already working (PEX) as Programme Executive, Silchar ~~as~~ as on 31.12.2004 were given promotion as PEX as ad-hoc basis in the pay scale of Rs. 7,500/- to Rs. 12,000/- per month vide DG-AIR Order No. 17/2005-S1(B) Dated: 25.2.2005 and subsequently extended vide Order Dated: 14.10.2005. Applicant who was also working as PEX on ad-hoc basis has

Contd...

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Premangshu Deel Choudhury

10 OCT 2005

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ગુવાહાતી માટ્યારિટ  
Gauhati Bench

also been so promoted on ad-hoc basis to the post of PEX with its time scale of pay. The applicant is also entrusted with additional works in addition to his duties as Programme Executive such as signing bills, pay orders, contingency vouchers, operating bank account as authorised by the Director, Doordarshan Kendra, Silchar during his absence periods. The applicant assumed the charge of Programme Executive on 7.3.2005 as per Order Dated: 25.2.2005. The applicant was directed to exercise his option in regard to fixation of his pay on promotion within one month. The applicant exercised the said option and is getting promotional pay scale of the post of Programme Executive. The applicant craves the leave of this Hon'ble Court for not bring able to annex his first promotion Order Dated: 25.2.2005 as he is not having the copy of the same. However he is annexing his charge assumption acceptance Order Dated: 7.3.2005.

The copy of the Charge acceptance Order Dated: 7.3.2005 is annexed here with and marked as ANNEXURE NO. 1.

The copy of the extension Order of promotion Dated: 14.10.2005 is

Contd...

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Chandley  
Paul  
Premangshu

10 OCT 2007

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Guwahati Bench

annexed herewith and marked as  
ANNEXURE No. 2.

The copies of the letters/I.C.M. Directing the petitioner to perform the activities of Programme Executive are annexed herewith and marked as ANNEXURE NO. 3 (series).

4.4 That the applicant states that, he is working as a Programme executive under Doordarshan since the year 2004. He was shocked and surprised to receive the order dated 05.03.07 issued by the Deputy Director General (NER), Doordarshan, Guwahati by which he was shown to be working in the rank of Transmission Executive and as reverted Programme Executive and in that capacity Transferred and posted him from Doordarshan Kendra (DDK), Silchar to Doordarshan Kendra (DDK), Agartala against a vacant post and further directed the Director, DDK, Silchar to relieve the applicant with instruction to report for duties at DDK, Agartala.

<sup>impugned</sup>  
The copy of the Transfer and posting order dated 05.03.07 is annexed herewith as ANNEXURE No.4.

Confd...

N  
Premangshu Paul Choudhury.

10 OCT 2007

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ગુજરાતી સાયસીટ  
Gujarati Saisai

4.5 That the applicant filed a representation on 9.3.2007 against transfer and as no action was taken filed a Writ Petition being W.P.(C) No. 2614/2007 challenging the aforesaid transfer order dated: 5.3.2007 and further for directing the Respondents to allow him to work as Programme Executive at Doordarshan Kendra, Silchar as before which subsequently was withdrawn.

The copy of the representation dated: 9.3.2007 is annexed herewith and marked as ANNEXURE No. 5.

4.6 That the applicant states that, the Respondents filed an Affidavit-in-Opposition in the Writ Petition wherein they annexed the Order No. 14/2006-SI(B) dated: 24.2.2006 reverting all Programme Executives in All India Radio and Doordarshan including the applicant who were promoted on 31.12.2004 vide DG. AIR's Order No. 17/2005-SI(B) Dated: 25.02.2005 on ad-hoc basis with its pay scale. The applicant earlier had no knowledge of the said order as it has not served upon him.

The copy of the impugned Order dated: 24.2.2006 of reversion is annexed herewith and marked as ANNEXURE No. 6.

Contd...

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Premangshu Paul Choudhury  
Premangshu Paul Choudhury

10 OCT 2007

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गुरुहाटी = पायरी  
Guruhati = Payari

4.7 That the applicant states that, in the Order Dated: 24.02.2006 under second Para, it has been stated that all ad-hoc PEX listed on 25.02.2005 will continue as PEX on ad-hoc basis until further orders. It was only vide Order Dated: 1.3.2006 it was directed that he will hold the current charge of PEX without emoluments in the said Kendra. There is in fact no filled up post of TREX under Silchar Doordarshan Kendra. As per letter dated: 5.3.2007, there are three sanctioned post of TREX. Out of two are vacant and one post shifted to other Kendra. How the applicant been reverted to the post of TREX, one post of TREX would have been shown as filled up. On the other hand, it was been shown that, there are four sanctioned post of PEX, out of which two are filled up and against one such filled up post, the applicant is working as PEX. Moreover, the applicant has also been designated as PEX in the electricity consumption bill list for the month of April' 2004 prepared by the Kendra ON 19.04.2007. All these facts clearly prove that the applicant is working as PEX since the date of his promotion till date, Since the applicant has been allowed to work as PEX and since his reversion was not communicated to him.

Contd...

Premendra Paul Choudhury 50

10 OCT 2007

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ગુદાહારી માટેઓટ  
Government of India

The copies of the Letter Dated:  
31.8.2006, 4.9.2006 containing  
the order Dated: 1.3.2006 is  
annexed herewith and marked as  
ANNEXURE No. 7.

The copy of the letter Dated:  
5.3.2007 is annexed herewith and  
marked as ANNEXURE No. 8.

The copy of the combined list of  
electric charges for the month of  
April 2007 Dated: 19.4.2007 is  
annexed herewith and marked as  
ANNEXURE No. 9.

4.8 That the applicant states that, in the  
Final All India Eligibility list of TREXs, Farm  
Radio Reporters and Field reporters as on  
01.01.2006 (Up-to-date up to 02.04.2007) as  
calculated vide letter Dated: 26.04.2007, the  
position of the deponent is at Serial No. 223.  
all the persons who were promoted on ad-hoc  
basis to the post of PEX along with him vide  
Order Dated: 25.02.2005 which includes the  
juniors numbering about 80 and shown in the list  
of 01.01.2006 by (✓) marks are continuing as PEX  
in their respective Doordarshan Kendra in  
pursuant to the order Dated: 27.11.2006 passed  
Contd...

Chordly 26  
Premangshu Paul

10 OCT 2007

- 9 -

ગુજરાતી રજીફોર્મ  
P.1 Batch

by the learned Central Administrative Tribunal,  
Principal Bench in O.A. No. 1605/2006 and batch.

The copies of the letter Dated:  
26.04.2007 and the Final All  
India Eligibility list dated:  
1.1.2006 are annexed here with  
and marked as ANNEXURE No. 10 and  
ANNEXURE - 11 respectively.

The copy of the Order Dated:  
27.11.2006 of the C.A.T., Principal  
Bench passed in O.A. No. 1605/2006  
and batch is annexed herewith and  
marked as ANNEXURE No. 12.

4.9 That the applicant states that he is  
presently on leave by submitting leave  
application and has not yet been relieved from  
the post of Programme Executive, DDK, Silchar  
and is still holding the charges of the same.

4.10 That the applicant states that the  
Transmission Executives and allied cadres who  
were promoted on adhoc basis as the Programme  
Executive were allowed to continue as Programme  
Executive in their respective Doordarshan Kendra  
until further order as per the orders of the  
Hon'ble Court, Ministry of Information and Board

Contd...

2X  
P. Menangshi Patel Choudhury

casting, Government of India and the Directorate of Doordarshan. It is an admitted fact and the respondents be directed to produce the relevant records in this regard which are lying in their custody if this Hon'ble Court felt necessary.

5) GROUND FOR RELIEF WITH LEGAL PROVISIONS -

5.1 That the applicant submits that the impugned reversion order reverting him from the post of Programme Executive in which post he is working till date to the lower post of Transmission Executive with lower scale of pay is, a punitive transfer and the same is not permissible in law. The applicant is working in his promotional post of Programme Executive since the year 2005, that is, more than 2 years in a most efficient manner and in appreciation of his efficiency, devotion and sincerity he was entrusted the additional works of responsibilities time and again by his immediate higher authorities (Vide Annexure No. 3 series) and therefore no question of his reversion arise when all so promoted Programme Executive are continuing as Programme Executive till date. As such the impugned reversion order <sup>and transfer</sup> is illegal, malafide, biased, arbitrary and bad in law and the same is liable to be set aside and quashed

Confd...

28  
Plenamangshu Paul Choudhury

10 OCT 2001

गुवाहाटी न्यू अर्पण  
Gauhati New Arpan

- 11 -

by this Hon'ble Tribunal by kind interference into the matter.

5.2 That the applicant states that, he has been singled out when the other Programme Executive/colleagues who were earlier promoted along with the applicant are continuing as Programme Officer till date whereas the Petitioner has been transferred by degrading him to the lower post of Transmission Executive. As such the <sup>and transfer</sup> impugned reversion order <sup>are</sup> illegal, arbitrary and bad in law and is liable to be set aside and quashed.

5.3 That the applicant submits that, the impugned reversion order has a huge financial bearing on him and his family members.

5.4 That the applicant submits that, the impugned order reverting the applicant in the capacity of the lower post of Transmission Executive without assigning any reasons thereof and offering opportunity of hearing to him is not only illegal, arbitrary, and bad in law but is also in violation of the principle of Natural justice, equity, good conscience and administrative fairness.

Contd...

29  
Hon'ble Paul  
Premnongshu

10 OCT 2007

ગુજરાતી પત્રયાપિકા  
Gujarati Patriyapika  
Gujarati Branch

- 12 -

5.5 That the applicant submits that, prima-facie he has a good case on merit, balance of convenience and irreparable loss in his favour. As such, if this Hon'ble Tribunal do not interfere into the matter and protect the interest of the petitioner by staying/suspending the impugned order, the petitioner will be highly prejudiced and suffer irreparable loss and injuries.

5.6 That the applicant demanded justice, which has been denied to him.

#### 6 DETAILS OF REMEDY EXHAUSTED -

The Applicant approached the Respondent authorities for cancellation of the reversion order and to allow him to work as Programme Executive but to no effect. In view of this matter, the applicant have no other alternative and efficacious remedy and the relief sought for herein would be just, adequate and proper if so granted.

#### 7 MATTERS NOT PREVIOUSLY FILE OR PENDING BEFORE ANY OTHER COURT/TRIBUNAL -

That the applicants further declares that they have not previously filed any application, Writ petition, or suit regarding the matter in

Contd...

30  
Premangshu Paul Choudhury

10 OCT 2007

गुरु नानक देव बैच  
Guru Nanak Dev Bench

- 13 -

respect of which this application has been made before any Court of law or any other authority or any Bench of the Tribunal and/or any such application, Writ petition, or pending before any of them.

**8 RELIEF SOUGHT FOR -**

Under the facts and circumstances of the case, the applicants pray that Your Lordships would be pleased to issue notice to the Respondents to show cause as to why the relief sought for by the applicants shall not be granted, call for the records of the case and on perusal of the records and after hearing the parties, Your Lordships may be pleased to grant the following relief -

- 8.1 That, the Hon'ble Tribunal be pleased to set aside and quash the impugned reversion order dated: 24.2.2006 (Vide Annexure No. 6) and transfer order dated 5-3-07
- 8.2 That, the Hon'ble Tribunal be pleased to direct/ command the Respondent authorities to promote on regular basis the appellant as Programme Executive, Doordarshan Kendra with regular scale of pay and other service benefits with retrospective effect from 31.12.2004.

Contd...

3  
Premangshu Deul Choudhury

10 OCT 2006

গুৱাহাটী মার্গিষ্ঠ  
Guwahati Bench

8.3 That, the Hon'ble Tribunal be pleased to direct/ command the respondent authorities to allow the applicant to work as Programme Executive at Doordarshan Kendra Silchar as before.

8.4 Cost of the application.

8.5 Any other relief or reliefs to which the applicants are entitled to under the facts and circumstances of the case as may be deemed fit and proper by the Hon'ble Tribunal.

**9) INTERIM RELIEF PRAYED FOR -**

During the pendency of this application, the applicant pray for the following relief -

9.1 That the Hon'ble Tribunal be pleased to stay the operation of the impugned order dated: 24.2.2006 (vide Annexure No. 6) till disposal of this application.

The above relief is prayed on the grounds mentioned in the Paragraph 5 of this application.

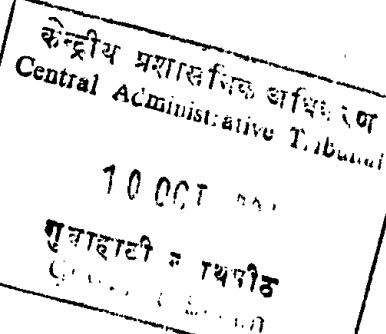
10) -----

This application has been filed through advocate.

Contd...

32  
Premangshu Basu  
Chowdhury

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11) PARTICULARS OF I.P.O.

I.P.O. No. : 3261 043226  
 Date of Issue : 06/10/07  
 Issued from : G.P.O, Guwahati  
 Payable at : Guwahati.

12) LIST OF ENCLOSURES -

As stated in the INDEX.

Premangshu Paul Choudhury

10 OCT 2007

गुवाहाटी न्यायपीठ  
Guwahati Bench

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### VERIFICATION

I, Sri. Premangshu Paul Choudhury, S/o. Late. Late. Pritish Paul Choudhury, aged about - 40 years, Resident of: Tarapur Silchar, in the District of - Cachar, Assam, do hereby verify that the statements made in paragraphs 4.1, 4.2, 5.1 to 5.6 of the accompanying application are true to my knowledge, and belief and those made in Paragraphs 4.3, 4.4, 4.5, 4.6, 4.7, 4.8 are the matter of records, and that I have not suppressed any material facts.

And, I set my hand on this verification today the 9<sup>th</sup> day of October' 2007 at Guwahati.

*Premangshu Paul Choudhury*

Signature of the Applicant

Confd...

Ax No 1

PRASAR BHARATI  
BROADCASTING CORPORATION OF INDIA  
DOORDARSHAN KENDRA, SILCHAR

NO.SLC-14(I)/2004-05/A&G/ 297

Dated, Silchar  
the 7<sup>th</sup> March '05

OFFICE ORDER

Consequent upon his promotion to the post of Programme Executive vide Dte's AIR, NEW Delhi's order No. 17/2005-SI(B) dated 25.2.05. Shri Premangshu Paul Choudhury, Transmission Executive of this Kendra has assumed the charge of the office the Programme Executive on adhoc basis in the after-noon of 25<sup>th</sup> February, 2005 in the pay scale of Rs.7500-12000/- plus other allowances as admissible from time to time.

He should exercise his option in regard to fixation of his pay on promotion within one month from the date of his promotion as per FR-22(i)(a)(1).

✓  
Shri Premangshu Paul Choudhury,  
Programme Executive,  
Doordarshan Kendra, Silchar.

*Chanda*  
( K.C. Chanda )  
Administrative Officer  
for DIRECTOR

Copy for information & necessary action to :-

1. The Directorate General of Doordarshan, Copernicus Marg, Mandi House, New Delhi for kind information & necessary action. Two copies of CTC in respect of Shri Premangshu Paul Choudhury, PEX (adhoc) is also enclosed herewith.
2. The Directorate General of All India Radio, Akashvani Bhawan, Parliament Street, New Delhi with reference to the order stated above. One copy of CTC in respect of Shri Premangshu Paul Choudhury, PEX(adhoc) is also enclosed herewith.
3. The Dy. Director General, Doordarshan, R.G. Baruah Road, Guwahati-24 for kind information. One copy of CTC in respect of Shri Premangshu Paul Choudhury, PEX(adhoc) is enclosed herewith.
4. The Pay & Accounts Officer, Min. of I & B, Doordarshan Complex, 18/3, U.S. Sarani, Golf Green, Kolkata-95 alongwith a copy of CTC in respect of Shri Premangshu Paul Choudhury, PEX(adhoc)
5. The Director/Station Engineer, DDK, Silchar.  
The AO/AsstL/SSK, DDK, Silchar/PA to DTC / *PEX*  
The Administrative Section/Accounts section of all staff of DDK, Silchar.  
The Engineering Stores/Library/Transport/VTR/CR/TR, DDK, Silchar.  
Personal file/Service Book of Shri Premangshu Paul Choudhury, PEX(adhoc), DDK, Silchar.

*Arif H. Khan  
for DIRECTOR*

*Chanda*  
for DIRECTOR  
11/3/05

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Ax No 2  
(cc) 36  
(W)  
S.H.Y.

PRASAR BHARATI  
(BROADCASTING CORPORATION OF INDIA)  
DIRECTORATE GENERAL: DOORDARSHAN

No. 32013/2/2005-S-III

Dated: 14.10.2005

OFFICE MEMORANDUM

Subject:- Ad-hoc promotion in the grade of PEXs.

A copy of the Communication No. 4/2/2005-SI(B) dated nil received from DG: AIR on the above subject is forwarded herewith for information and necessary action.

*P.K. Banerjee*  
(P.K. BANERJEE)  
Deputy Director (Admn.)  
Tele: 2336745

Copy to:

1. All Doordarshan Kandas.
2. CPC/DD New, New Delhi.
3. Pay and Accounts office, Doordarshan Delhi/ Mumbai/ Kolkata / Chennai/ Lucknow/ Guwahati.
4. Vigilance Section/ Confidential Cell, DG: DD New Delhi.
5. Spare Copies.

*N.K. Singh*  
For General Director

*Contd...  
R.P.  
A.M.*

Contd...

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**PRASAR BHARATI**  
**BROADCASTING CORPORATION OF INDIA**  
**DIRECTORATE GENERAL: ALL INDIA RADIO: NEW DELHI**

File No. 4/2/2005-S1(B)

Ref. Order No. 17/2005 S1(B) dated 25.2.2005

In continuation of the promotion on ad-hoc basis, ordered by DG: AIR order No. 17/2005-S1(B) dated 25th February 2005 and also vide extension of ad-hoc promotion upto 30th June 2005 as approved by DOP&T to those who are already working as Programme Executives on ad-hoc basis as on 31st December 2004 the following list is forwarded to DG: Doordarshan for issuing necessary postings, in accordance with rules applicable to those promoted exclusively on ad-hoc basis

S.No.	Name of the PEX	Seniority No.
1	V.M. Gokhale	8
2	Smt. Dipti Mishra	9
3	Smt. K. Parida	29
4	Suman Srivastava	44
5	Atma Prakash Mishra	45
6	P.K. Srivastava	51
7	G.M. Pareek	72
8	N.P. Nigam	74
9	S. Arumugam	82
10	S.K. Singh	97
11	S.M.A. Alvi	121
12	R.K. Agnihotri	127
13	K.C. Mondal	149
14	M. Srinivasan	152
15	Iva Mitra	176
16	S. Santhanam	197
17	K.R. Shaji	206
18	G.S. Sarma	207
19	V.K. Bhan	211
20	S.K. Pradhan	230
21	Thangkhplet Haokip	246
22	Mihir Mehta	255
23	P.P. Choudhury	261
24	Aparna Banerjee	264
25	Harendra Kumar	268
26	M.L. Gokhale	280
27	Shrikant Saxena	290
28	R. V. Mangalwade	311
29	Sandhya Rani P.	320
30	Raghupati Hegde	325
31	P.K. Mujumdar	329
32	R. Venkatesh Babu	333
33	J. Sundar	342
34	R. Srinivasan	349
35	Shivendra Verma	367

*Contd. on the back*  
By  
A.M.

Contd...

36	Ranjana Giri	384
37	Sarojini Devi (kar)	386
38	Shallendra Verma	396
39	Avinash Singh	398
40	P. P. Chakravarthy	414
41	Uday Kamat	432
42	P.V. Chitrapavai	452
43	Suveer Verma	455
44	Navneet Kumar	473
45	Cypriano Lopes	477
46	M. Babu Rao	504
47	A. M. Mohan Kumar	515

  
(RANBIR SINGH)  
Director (P&EA)  
For Director General

Copy along with annexure forwarded to :-

1. PS to CEO, Prasar Bharati/PS to DG, AIR.
2. All DDGs/Consultant (A&F)/DDA(P)
3. Pay & Accounts Officers, AIR Delhi/Mumbai/Kolkata/  
Lucknow/Chennai.
4. Vigilance Section/BA Section/Computer Section.
5. Pay & Accounts Officers (IRLA), AGCR Building, IP Estate, New  
Delhi.
6. S-VII Section, DG: AIR
7. The President, Programme Staff Association of AIR &  
Doordarshan, o/o DTPES, AIR, New Delhi.
8. The President, Programme Staff Welfare Association of AIR &  
Doordarshan, 11 BH, New Delhi.
9. The General Secretary, SC/ST Association, 2579-80, Bagchi  
Raghunath, Sadar Thana Road, New Delhi.
10. Personal files of the officers concerned.
11. Guard file/order file.
12. Spare copies.

Car No 9  
Delivery of file  
A.M.

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-19- 20 - 21 -

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ANNEXURE - 3.

PRASAR BHARATI  
BROADCASTING CORPORATION OF INDIA  
DOORDARSHAN KENDRA :: SILCHAR.

\*\*\*\*\*

NO. SLC-25(2)/2005/ASG/936

Dated, Silchar  
the 4<sup>th</sup> Oct.'05

The Branch Manager,  
State Bank of India.  
Main Branch.  
Silchar-1.

Subject : Delegation of Power.

Sir,

In super session of this office letter of even number dated 23<sup>rd</sup> August, 2005, under provision of Treasury Rules, 142. I authorise Shri P.P. Choudhury, Programme Executive, Doordarshan Kendra, Silchar to sign on my behalf all pay bills, TA bills and contingent vouchers, Pay order etc. with effect from 05.10.05.

Shri Paul Choudhury is also authorised to operate the current Bank Account No. 01000050670.

The specimen signature (in duplicate) of Shri Paul Choudhury, Programme Executive of this Kendra duly attested is enclosed herewith.

Yours faithfully.

Sd/- DR. SHAILESH PANDIT  
DIRECTOR.

Enclo : As above.

Contd...

Enclo  
Sd/-  
H.M.

Copy for information to :-

1. The Deputy Director General, (NER), Doordarshan, R.G. Baruah Road, Guwahati-24.
2. The Pay & Accounts Officer, Minister of Information & Broad casting, Doordarshan Bhavan, Golf Green, Kolkata- 95 with a copy of specimen signature of Shri P.P. Choudhury, Programme Executive. DDK, Silchar.
3. The Pay & Accounts Officer, IRLA Group, AGCR Building, Minister of Information & Broad casting, I.P. Estate, New Delhi with a copy of specimen signature of Shri P.P. Choudhury, Programme Executive, DDK, Silchar.
4. The Asstt. Station Engineer, DDK, Silchar.
5. Programme Executive's/A&E's DDK, Silchar.
6. The Asstt./SSK, DDK, Silchar.
7. The Cashier, DDK, Silchar.

Sd/- Illegible.

for Director.

*Auth'D by [unclear]  
Am.*

*Contd...*

ANNO 3 (A)

**PRASAR BHARATI**  
(BROADCASTING CORPORATION OF INDIA)  
**DOORDARSHAN KENDRA: SILCHAR**

NO. DTC/SLC/1(2)/2005/949

Dated Silchar the 7<sup>th</sup> October'05.

**I. C. M**

The undersigned is proceeding on leave with effect from 10.10.05. During the leave of undersigned from Head-quarter Shri Pawan Tuli, ASE will look after the duties of the undersigned and he will be declared as a Head of Office.

Shri P.Paul Choudhury, PEX will be as a Programme Head and however all financial approval relating to Programme may be obtained from Head of Office only. Regarding any transfer/relieving and forwarding of representation will be done after coming back of the undersigned.

  
(Dr. Shailesh Pandit)  
Director.

**Copy to:-**

1. Shri Pawan Tuli, ASE, DDK, Silchar.
2. Shri P.Paul Choudhury, PEX, DDK, Silchar.
3. DDO
4. Assistants (Accounts/Administration and Property)

*Carrying out  
B  
AM*

**Contd...**

ANNEXURE - 3 (B).

PRASAR BHARATI  
BROADCASTING CORPORATION OF INDIA  
DOORDARSHAN KENDRA :: SILCHAR.

\*\*\*\*\*

NO. DDK/SLC/1(2)/2006/552 DATED SILCHAR THE 14th  
JUNE'06.

I. C. M.

In partial modification of the ICM No. DDK/SLC/1(2)/2006/515 dated 12<sup>th</sup> June' 2006, the undersigned will proceed on LTC from 15<sup>th</sup> June'06 onwards. During this period, Shri P. Paul Choudhury, PEX will be programme Head and Shri P. Tuli, ASE will look after the work as Head of station for only routine work except any policy matter and decision till the joining of the undersigned.

Apart from above, Shri P. Paul Choudhury will have full power for programme acceptance/approval and recording/Payments of the programme accordingly.

Sd/- DR. SHAILESH PANDIT  
DIRECTOR

Copy to :-

1. The Deputy Director General (NER), Doordarshan, Doordarshan, Kendra, R.G.Baruah Road, Guwahati for kind information and necessary action please.
2. Shri P.Tuli,Asstt. Station Engineer.
3. Shri P.Paul Choudhury, PEX.
4. Asstt. (Smt.G.Sharma).
5. Programme Section.
6. PAs.
7. Shri J.Roy, UDC, Accounts Section.

Confd...

RD

PRASAR BHARATI  
BROADCASTING CORPORATION OF INDIA  
DOORDARSHAN KENDRA :: SILCHAR.

NO.DTC/SLC/1(2)/2006/ 1 of 18

Dated Silchar the 17.10.06

I. C. M.

The undersigned will proceed on leave w.e.f. from 18th October to 31st October '06. During this period, Shri P.Tuli, ASE, will look-after the work as Head of Station and Shri P.Paul Choudhury, PEX, will be Programme Head for day to day routine works.

Apart from above any Policy matter will be decided as-and-when undersigned return from leave.



(Dr. Shailesh Pandit)  
Director.

Copy to:-

1. Shri Pawan Tuli, ASE, DDK, Silchar.
2. Shri P.Paul Choudhury, PEX, DDK, Silchar.
3. DDO/Assts/Programme Section/PAs/
4. Netico Bard.

Shri S.T.Saile, Deputy Director General I/C (NER-II), Doordarshan, R.G.Barua Road, Guwahati-24 for kind information and necessary action please.



**DIRECTOR.**

*Copy to:-*  
1. Shri Pawan Tuli, ASE, DDK, Silchar.  
2. Shri P.Paul Choudhury, PEX, DDK, Silchar.

Contd...

Ax No. 3 (D)

Prasar Bharati  
 Broadcasting Corporation of India  
 Doordarshan Kendra:: Silchar.

NO.DTC.SLC.1 (2)/2006/ 2849

Dated Silchar the 5.12.2006.

I. C. M.

The undersigned is proceeding on tour to DDK,Tura on 6.12.06 to 12.12.06 in connection with the North East Drum Festival. During his absence from Head-qtr, Shri K.Roy,Assistant Engineer will look after the routine duties of Head of Office except any Policy matter and Shri P.Paul Choudhury,PEX, will function as Head of Programme in addition to his own assignments.

  
 (Dr. Shailesh Pandit)  
Director

1. Shri K.Roy, Assistant Engineer, DDK, Silchar.
2. Shri P.Paul Choudhury, PEX, DDK, Silchar.

Copy to:-

1. The Deputy Director General i/c(NER-II), Doordarshan, R.G.Barua Road, Guwahati-24
2. The Assistant(Admn&Accounts)/Duty Room/PAs.

  
DIRECTOR

*Ass't Director  
ADMN & ACCOUNTS  
PAs*

Contd.

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- 20 -  
ANNEXURE - 3 (E).

PRASAR BHARATI  
BROADCASTING CORPORATION OF INDIA  
DOORDARSHAN KENDRA :: SILCHAR.

\*\*\*\*\*

NO. DTC/SLC/1(3)/2007/

Dated Silchar the 7th  
Feb'07.

I. C. M.

In undersigned is proceeding on tour to Guwahati on 08.02.07(Morning) in-connection-with works related to Commissioned Programme 2006-07. During the absence of undersigned from Head-qtr. Shri K. Roy, AE will function as Head of Office and Shri P. Paul Choudhury, PEX will function as head of Programme. They will look after day to day routine work except any policy matter of this Kendra.

Sd/- Illegible  
(DR. SHAILESH PANDIT)  
DIRECTOR

Copy to :-

1. Shri K. Roy, Asstt. Engineer, DDK, Silchar.
2. Shri P. Paul Choudhury, PEX, DDK, Silchar.
3. The DDO/Asstts.
4. Programme Section.

Shri S.T. Sailo, DDG (NER-II), Doordarshan, Doordarshan Bhawan, R.G. Baruah Road, Guwahati-24 for kind information.

*Ans/Doordarshan*  
*SD/Ans.*

Contd...

ANNEXURE - 3 (F).

PRASAR BHARATI  
 BROADCASTING CORPORATION OF INDIA  
 DOORDARSHAN KENDRA :: SILCHAR.

\*\*\*\*\*

NO. DTC/SLC/1(3)/2007/ Dated Silchar the 16.02.07.

I. C. M.

In undersigned will be on leave to home town, i.e. Junagadh (Gujarat) to avail Home Town LTC and urgent domestic affairs from 19.02.07 to 04.03.07. During this period Shri K. Roy, AE will function as Head of Office till the joining of the undersigned or any Sr. Officer and Shri P. Paul Choudhury, PEX will function as head of programme. They will look after day to day routine works except any policy matter of this Kendra.

Sd/- Illegible

(Dr. Shailesh Pandit)

Director.

## Copy to :-

1. Shri K. Roy, AE, DDK, Silchar.
2. Shri P. Paul Choudhury, PEX, DDK, Silchar.
3. The DDO/Assistants.
4. The Programme Section/Pas/Duty Room.

Shri S.T. Sailo, DDG(NER-II), Doordarshan, Doordarshan Bhawan, R.G. Baruah Road, Guwahati-24 for kind information.

Sd/- Illegible  
Director

Copy  
 Ans.

Contd...

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-15-

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ANNEXURE - 4.

PRASAR BHARATI  
(BROADCASTING CORPORATION OF INDIA)  
OFFICE OF THE DEPUTY DIRECTOR GENERAL (NER)  
DOORDARSHAN :: R.G. BARUAH ROAD : GUWAHATI - 24.

NO. DDG(NER)/DD/GUW/8(3)/2007-S/3386

Dated: Guwahati, the 26<sup>th</sup> February 2007.  
5<sup>th</sup> March 2007

O R D E R

Subject: Transfer/Posting in the Grade of Transmission Executive.

Sri. P. Paul Choudhury, Transmission Executive, (reverted PEX), Doordarshan Kendra, Silchar, is hereby transferred and posted to Doordarshan Kendra, Agartala in the same capacity against the vacant post.

The Director DDK, Silchar is requested to relieve Shri P. Paul Choudhury Trex immediately with instruction to report for duties at DDK, Agartala.

Sd/- H. Rachid  
Deputy Director (Admn),  
for Dy. Director General (NER)

The Director,  
Doordarshan Kendra,  
Silchar.

Copy to:-

1. The Director General, (By Ashoke Jailkhani, DDG, (NE Cell), Doordarshan, Doordarshan Bhavan, Copernicus Marg, New Delhi-110001 for kind information.

*Ans/1/2007  
for 1/2007*

*By*

*Contd...*

2. The Director General (Shri S. Bist, S.O by name) S-1 section, Doordarshan, Doordarshan Bhavan, Copernicus Marg, New Delhi-110001.
3. The Director, Doordarshan Kendra, Agartala.
4. Shri P. Paul Choudhury, TREX, ----- DDK, Silchar.

Sd/- illegible.

5.3.2007

for Dy. Director General (NER)

Contd...

To,  
Director General,  
Doordarshan Bhavan,  
Copernicus Marg,  
NEW DELHI.

Advance Copy

Subject:- Prayer of for cancellation of Transfer Order from  
Doordarshan Kendra, Silchar to Doordarshan Kendra,  
Agartala.

Through Proper Channel.

Respected Sir,

I would like to bring to your kind notice that through an order of DDG(NER), Gauhati undersigned has been transferred as Transmission Executive from DDK, Silchar to DDK, Agartala.

I may kindly be allowed to add most humbly that as per the order's of hon'ble Court, Ministry and the Directorate regarding which you are well aware that the TREXs and allied Cadres who was promoted on adhoc basis as Pex were allowed to continue as Pexs in their respective Kendres untill futher order. Thus current order under reference is contrary to the decission of the Ministry and judiciary both. More-ove~~s~~, it is an instance of designed humiliation thrust upon the undersigned by the office of DDG(NER), for malafied reason.

Sir, I have been serving this office to the best of my ability through thick and thin, most of the time present Director and other Pex who are from outside are either on Leave or tour, when the undersigned has not been given oportunity of any leave even during the Durga Puja and Kali-Puja, vacations or on New Year Eve for production and mounting Spl. Programme. Over and above I have also functioned as DDO for long ten months.

Therefore, Sir I do feel that this unjustified transfer order which is singular and not routine, is a punitive order to eat out my mental peace, familial well being, and unjust reward for the effort I have been putting in for the functioning and betterment of the Kendra.

Therefore Sir, Prima-facie finding is that this order itself is not tenable on the ground that this has not been done

Contd. / P-2.

*Cash 1/2  
1/2  
A.M.*

by the Directorate but by the office of the DDG(NER) which to my knowledge is not empowered to do so and based on the details of prayer which I have made as above I would request you to kindly cancell this order so that I am able to do my job with the sense of purpose and the firm conviction that justice in the end prevails and for the act I shall remain ever grateful.

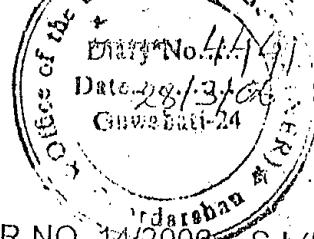
enclosed a copy of the temporary order.

Yours faithfully,

*P. Paul Choudhury*  
( P. PAUL CHOUDHURY )  
PROGRAMME EXECUTIVE :::  
DOORDARSHAN KENDRA :::  
SILCHAR.

PRASAR BHARATI  
BROADCASTING CORPORATION OF INDIA  
DIRECTORATE GENERAL, ALL INDIA RADIO

KS  
DRAFT (R)  
No. 4/2/2005 – S I (B)



New Delhi, the 24.02.2006

ORDER NO. 14/2006 – S I (B)

The Transmission Executives, Production Assistants and its equated categories who were promoted as Programme Executive in All India Radio and Doordarshan purely on Ad-hoc basis vide DG: AIR's Order No. 17/2005 – S I (B) dated 25.02.2005 only for one year are hereby reverted to their respective substantive posts of Transmission Executive or Production Assistant etc. whichever the case may be, w.e.f. 24.02.2006 (A/N).

Ad-hoc PEXs listed on 31.12.2004 vide this Directorate's communication dated 03.08.2005 issued under File No. 4/2/2005 – S I (B) will continue as PEX on ad-hoc basis until further orders.

This issues with the approval of Director General, All India Radio.

  
(Uday Sahay)  
Dy. Director General (A)  
for Director General

Copy to: -

1. Head of Stations/Offices of AIR.
2. PS to DG: AIR/Doordarshan.
3. DG: DDn (S.O. S – III Section) with the request to communicate to all concerned Doordarshan Kendras.
4. All DDGs including Regional DDGs.
5. The Pay & Accounts Officer, Delhi/Mumbai/Kolkata/Chennai/Lucknow.
6. Vigilance Section, DG: AIR/DG: DDn.
7. Cash Section (DGAIR) in respect of Smt. Anjali Sharma and Smt. Indu Sharma. PEXs, DGAIR
8. S – VII Section, DG: AIR.
9. The President PSA, C/o T&PES, AIR, New Delhi.
10. The President, PSWA, Punjabi Section, AIR, New Delhi.
11. Personal files of officers concerned.
12. Guard file/Order folder.
13. Spare copies – 10.

Carried out in the office  
of  
Ans.

Y/15/13/06

DIRECTOR GENERAL, AIR'S SATELLITE MESSAGE DATED 01.3.2006

In continuation of the DG, AIR's order No. 14/2006-SIV dated 24.02.06 (File No. 4/2/2005-SI (B) dated 01.3.06) forwarded by the DG, DD, New Delhi's letter No. 32013/2/2005-S.III dated 08.3.2006, the TREXs, PAs & equated categories reverted from the post of PEX w.e.f 24.02.2006 (A/N) shall henceforth hold the current charge of the PEX without emoluments in the same kendra they are presently posted.

PRASAR BHARATI  
BROADCASTING CORPORATION OF INDIA  
DOORDARSHAN KENDRA:SILCHAR

No.SLC-14(2)/2005-06/A&G/ 1457 Date: 31.8.2006.

Reference Directorate General, AIR, New Delhi's R.N. Message dated 01-3-06 as cited above, Shri Premangshu Paul Choudhury, PEX (Ad-hoc) shall henceforth hold the current charge of Programme Executive (Ad-hoc) at this Kendra without financial emoluments.

( Dr. Shailesh Pandit)  
DIRECTOR.

Copy for information forwarded to :-

1. Shri Premangshu Paul Choudhury ,PEX(Ad-hoc) DDK,Silchar.
2. The DG,S-I(B) Section, All India Radio,Akashvani Bhavan,Parliament street,New Delhi-110001.
3. The Director General, S.III Section,Doordarshan ,Doordarshan Bhavan, Copernicus Marg, New Delhi.
4. The Dy.Director General (NER) , Doordarshan, R.G. Baruah Road, Guwahati-24.
5. The Pay & Accounts Officer,Doordarshan , Akashvani Bhavan, Eden Gardens, Kolkata-1
6. Steno to DTC/ASE ,DDK,Silchar.
7. Account /Administrative Section, DDK,Silchar.
8. Asstt/SSK,DDK,Silchar.
9. Cashier/Prog.Section/Duty Room/Transport/Engg.Store/PCR/Library Section.
10. Personal file and Service Book of Sh. P.Paul Choudhury.

DIRECTOR.

Certified & checked by  
RJ  
T.M.

.....

PRASAR BHARATI  
BROADCASTING CORPORATION OF INDIA  
DOORDARSHAN KENDRA:SILCHAR

No.SLC- 1(1)/2006-07/A&G/ 3577

Dated,Silchar the 5<sup>th</sup> Mar.2007

The Dy.Director General(NER),  
(Kind Attn. Shri H.Rachid),  
Doordarshan,  
R.G.Baruah Road,  
Guwahati-24.

Sir,  
Sub: Filling up of vacancies in the grade of PEX, Cameramen, Film/Video Editor, TREX, Stenographer and Clerk Grade-II in Doordarshan in North-Eastern Region( DDK, SILCHAR).

Kindly refer to the DDG(NER),DD's Office Memo. No.DDG(NER)/DD/GUW/Staff Position/2005-S/ dated 5.3.2007 on the above subject. The present vacancy position (as on 5.3.07) of the following Programme and Administrative Cadre in respect of this Kendra is furnished as desired:-

Sl.No.	Name of Post	Sanctioned	Filled	Vacant	Remarks
1	2	3	4	5	6
1.	Program Executive	4	2	2	
2.	Cameraman Grade-II	8	2	6	
3.	Cameraman Grade-III	-	-	-	
4.	Film/Video Editor	3	-	2	1 post shifted to other kendra
5.	TREX	3	-	2	1 post shifted to other kendra
6.	LDC	17	10	-	7 posts shifted to other kendras
7.	TA	2	1	1	
8.	LT	-	-	-	
9.	GA	-	-	-	

Yours faithfully,

*abaree*  
(A.K.BANIK)

ASSISTANT ENGINEER(DDO)  
For DIRECTOR

*Certified & Sent on 6/3/07*  
*AK Banik*

*92/ka  
6/3/07*

36  
**PRASAR BHARATI**  
**BROADCASTING CORPORATION OF INDIA**  
**DOORDARSHAN KENDRA : SILCHAR**

A/X N o 9

.SLC-35(3)/EC-2006/A&G/ 10

Electric Charges for the month of APRIL'2007

BILL

Date : 19-4-07

Name and Designation	Quarter No.	Previous Reading	Present Reading	Unit Consumed	Energy Charge (Rs)	Fixed Charge (Rs)	Electricity Duty (Rs)	Total Amount (Rs)	Previous Balance (Rs)	Net Payment Due (Rs)
Dr. Shailesh Pandit, Director	D-1	00875	00986	111	305.25	45/-	5.55	356/-	2189/-	2545/-
Shri S. Mukhopadhyay, ASE	D-2	00185	00242	57	156.75	45/-	2.85	205/-	NIL	205/-
✓ Shri P.P. Choudhury, PEX	D-3	01617	01769	152	445.20	90/-	7.60	543/-	NIL	543/-
Shri S. K. Sinha, Sr. Technician	C-I/2	00154	00261	107	294.25	30/-	5.35	330/-	492/-	822/-
Shri Jyotirmoy Roy, Assistant	C-I/6	01209	01297	88	242.00	30/-	4.40	276/-	517/-	793/-
Shri D. K. Barman, EA	C-I/7	00004	00004	NIL	NIL	30/-	NIL	30/-	309/-	339/-
Shri M. I. Mazumder, SEA	C-I/8	00650	00705	55	151.25	30/-	2.75	184/-	909/-	1093/-
Shri Alok Biswas, UDC	C-II/3	01012	01072	60	165.00	30/-	3.00	198/-	NIL	198/-
Shri Swapan Kr. Paul, UDC	C-II/6	00002	00002	NIL	NIL	30/-	NIL	30/-	240/-	270/-
Shri Manoj Chakraborty, EA	C-II/9	00686	00739	53	145.75	30/-	2.65	178/-	NIL	178/-
Shri Swapan Kr. Das, Sr. Tech.	C-III/5	01143	01268	125	348.00	60/-	6.25	414/-	812/-	1226/-
Shri Sona Kr. Das, EA	C-III/6	00649	00741	92	253.00	30/-	4.60	288/-	NIL	288/-
Shri Sanjay Das, UDC	C-III/8	00796	00854	58	159.50	30/-	2.90	192/-	738/-	930/-
Shri Paritosh Deb, UDC	C-IV/6	01006	01089	83	228.25	30/-	4.15	262/-	1335/-	1597/-
Shri B. K. Mazumder, Driver	C-IV/8	00942	00987	45	123.75	30/-	2.25	156/-	529/-	685/-
Shri Debasish Dey, EA	C-IV/9	00160	00160	NIL	NIL	30/-	NIL	30/-	120/-	150/-
Shri Anjan Kr. Paul, LDC	C-V/6	00810	00875	65	178.75	30/-	3.25	212/-	NIL	212/-
Shri Dilip Kr. Das, AE	C-V/9	00677	00687	10	27.50	30/-	0.50	58/-	NIL	58/-
Shri D. D. Choudhury, EA	C-VI/1	00559	00605	46	126.50	30/-	2.30	159/-	NIL	159/-
Shri R. B. Sinha, Ex- S/G	A-I/1	00535	00560	25	68.75	30/-	1.25	100/-	483/-	583/-

(A. K. BANIK )  
Assistant Engineer (DDO)  
For DIRECTOR

Copy to : 1. The persons concerned are instructed to deposit the electricity charges as indicated above in cash to the Cash Section, DDK, Silchar on or before 11-05-07 during working hours. 2. Shri S. K. Sinha, Cashier, DDK, Silchar for necessary action please. 3. Notice Board.

(A. K. BANIK )  
For DIRECTOR

## General Circulars

### Section : S-VII

No. 1/12/06-SVII

Prasur Bhattachari  
(Broadcasting Corporation of India)  
Directorate General: All India Radio

New Delhi, dated: 26.04.07

Sub: Final All India Eligibility list of TRENs, ERRs, ERs and Eastwhile Staff Artists categories (recruited upto Feb 1985) as on 1.1.2006 (updated up to 02.04.07) - regarding.

The 1<sup>st</sup> and 2<sup>nd</sup> draft All India Eligibility list of TRENs, ERRs, ERs as on 1.1.06 had been circulated vide this Directorate General's letter of even number dated 18.9.06 and 8.1.07, respectively. The objections/ comments/ suggestions received thereon, were considered on merit. Subsequently, the 3<sup>rd</sup> draft list had been circulated vide this Directorate's letter of even no. dated 23.3.07 soliciting objections from the officials concerned again through prescribed channel up to 2.4.07. In pursuance of the above, objections received through proper channel were looked into and on the basis of valid objections, necessary changes have been effected/ incorporated in the said list.

- Now, the final All India Eligibility list of (i) TRENs, ERRs, ERs containing 1222 names and (ii) Eastwhile Staff Artists categories containing 276 names (recruited upto Feb 1985) as on 1.1.06 (updated up to 02.04.07) has been prepared strictly in accordance with the guidelines as mentioned in the letter of even no. dated 18.9.06 and put up on AIRNET (www.air.org.in) under the heading "Final All India Eligibility lists of TRENs & Allied categories as on 1.1.06 (updated up to 02.04.07) and other list as Eastwhile Staff Artist categories recruited upto Feb 1985" for information to all the concerned.
- All the Regional DDGs/Zonal Heads/Heads of AIR/CBS/VDS/FM Stations & DG/DDDs are requested to download these two lists from AIRNET and inform the officials concerned. The Zonal Heads AIR Stations are further requested to communicate this message to DDGs concerned of their respective zones.

To,

All Regional DDGs/ Zonal Heads/ Heads of AIR/ CBS/ VBS/ FM Stations/ DG/DDDs/ DDGs/ AIR Port Blair. The subject matter in respect of Union Territories will be dealt by the following Stations Chandigarh-Punjab, Lakshadweep-Kerala, Daman & Diu-Gujrat, Dadra & Nagar Haveli-Gujrat.

- DDA(P), DG: AIR for information and further necessary action.

Sd/  
(P. Manoharan)  
DDA (FAC)

### Satellite Message

THE FINAL ALL INDIA ELIGIBILITY LISTS OF (i) TRENS AND ALLIED CADRES AND (ii) EASTWHITE STAFF ARTIST CATEGORIES ARE AVAILABLE ON AIRNET (www.air.org.in) UNDER THE HEADING "FINAL ALL INDIA ELIGIBILITY LISTS OF TRENS AND ALLIED CATEGORIES AS ON 1.1.06 (UPDATED UPTO 02.04.07)" CONTAINING 1222 NAMES AND 276 NAMES RESPECTIVELY. ALL REGIONAL DDGS/ZONAL HEADS OF AIR STATIONS/HEADS OF AIR/CBS/VDS/FM STATIONS AND DG/DDDs ARE REQUESTED TO DOWNLOAD THESE LISTS FROM AIRNET AND CIRCULATE AMONG THE OFFICIALS CONCERNED.

No. 1/12/06-SVII

Prasur Bhattachari  
(Broadcasting Corporation of India)  
Directorate General: All India Radio

New Delhi, dated : 26.04.07

D.P. (Policy)

Sd/  
(P. Manoharan)  
DDA (FAC)

Station Director, AIR, New Delhi with a request to have this message announced on 27.04.07 and 28.04.07.

On 27/04/07  
28/04/07

By  
D.P.

# ANNEXET

General Circulars

13

Section : 17II

## Final All India Eligibility List of TREXs, Farm Radio Reporters And Field Reporters as on 01.01.2006 (updated upto 02.4.07)

S. No.	Name	Date of Birth	Educational qualification	Whether SC/ST/OBC /PH	Designation	Date of entry into Govt. service	Date of appt. in the post as mentioned in column-6	Whether directly recruited or promoted from lower grade	Year of Recr./promotion and rank No.	Place of present posting
1	2	3	4	5	6	7	8	9	10	11
1	P P. Yadav	13.4.50	M.A.	-	FRR	15.9.75	28.5.79	Promotee	1979	AIR, Pune
2	Sikha Chakraborty	1.5.55	M.A.	-	TREX	19.10.79	19.10.79	DR	1979 SL-4	AIR, Shillong
3	Krishna Muran	10.1.49	B.A.	-	TREX	3.11.73	11.9.67	Promotee	1981	AIR, Varanasi
4	Shakuntala Gautam	30.10.56	M.Sc.	SC	TREX	26.7.82	26.7.82	DR	1982	AIR, Kanpur
5	Rakesh Patwa	21.1.61	M.A.	-	TREX(G&P)	23.6.83	23.6.83	DR	1982 SL-1	T&PES, Delhi
6	Nayan Prasad	31.10.59	B.Sc.	-	TREX(G&P)	31.12.83	31.12.83	DR	1982 SL-7	AIR, Guwahati
7	M. Rama Rao	23.9.58	B.A.	-	TREX	23.6.83	23.6.84	DR	1983	AIR, Hyderabad
8	K.S. Saini	13.9.51	B.A., B.Lib.	-	TREX(G&P)	25.12.77 L9	20.9.89	DR	1983 SL-2	AIR, Baderwan
9	B.A. Buchi	1.5.54	M.A.	-	TREX (G&P)	19.12.89	19.12.89	DR	1983 SL-3	RK Srinagar
10	Khalid Latif	20.4.50	B.A., B.Lib.	-	TREX(G&P)	11.10.73	23.3.84	Promotee	NR	CBS, Bhopal
11	R. O. Montz	20.11.61	B.Com.	-	TREX(G&P)	04.04.85	04.04.85	DR	1984	AIR, Nagaur
12	V.M. Gokhale	14.1.50	M.Com., M.A., DJ&PR	-	TREX(G&P)	16.3.73	4.6.85	DR	1984	DDK, Mumbai
13	Raj Kishore	1.1.63	M.A.	SC	TREX(G&P)	11.6.85	11.6.85	DR	1984	AIR, Patna
14	Smt. Dipu Misra	11.6.63	M.A.	-	TREX	30.11.85	30.11.85	DR	1984	DDK, Bhubaneswar
15	Varsha Sharma	1.3.55	M.Sc.	-	TREX(G&P)	31.1.86	31.1.86	DR	1984	CSS, Bhopal
16	D.K. Namdeo	9.5.64	M.Com., LLB, SJMC	-	TREX(G&P)	3.10.86	3.10.86	DR	1984	AIR, Rewa

With thanks  
for help  
D.K.N.

80

1	1.12.45	B.Sc		TREX(G&P)	23.8.71. Lib	14.4.86	Promotee	NR	CSS, T/M			
2	1.9.55	M.A., Ph.D, D.Lit		TREX	19.1.84	12.3.86	DR	1985 SI-1	AIR, Varanasi			
3	20.5.56	M.Ccr.		TREX(G&P)	11.3.87	11.3.87	DR	1985	AIR, Bareilly			
4	10.3.56	B.Sc(Ag.)		FRR	1.6.87	1.6.87	DR	1985 SI-1	AIR, Belangir			
5	12.4.58	B.A., M.S.W	SC	FR	11.7.86	11.7.86	DR	1985	AIR, PUNE			
6	10.6.43	M.A.		TREX	17.4.89	7.6.86	Promotee	1986	AIR, Chennai			
7	22.10.44	M.A.	SC	TREX	02.04.86	02.04.86	DR	NR	DD, News			
8	24.11.44	M.A.		TREX(FW)	28.7.86	28.7.86		1986	AIR, Jaipur			
9	25.11.44	BA		TREX(FW)	14.8.86	14.8.86	DR	1986 Local Recd	AIR, Karwar			
10	26.11.44	M.A., B.Ed.		TREX	25.8.86	25.8.86	Re-deployed	1986	AIR, Jagdaipur			
11	27.12.58	M.Sc.		TREX(G&P)	29.8.86	29.8.86	Comp. Appz	1986	AIR, Siliguri			
12	28.12.58	B.Sc., 3. Lib.		TREX	28.9.73	7.5.86	Promotee	1986	AIR, Tiruchirapalli			
13	29.12.58	B.Sc.(Ag.)		FRR	16.2.87	16.2.87	DR	1986	AIR, Poonch			
14	30.1.59	B.Sc.(Ag.)		TREX(S)	1.8.87	1.8.87	DR	1986 SL-1	AIR, Kolkata			
15	31.1.59	B.Sc.(Ag.)	ST	TREX(F&H)	16.11.87	16.11.87	DR	1986 SI-1	AIR, Kohima			
16	32.1.59	M.A. Ph. D.		TREX(EE)	2.12.87	2.12.87	DR	1986 SL-1	AIR, Agartala			
17	33.1.59	BA	ST	TREX(G&T)	22.6.88	22.6.88	DR	1986 SI-2	AIR, Diphu			
18	34.1.59	B.Sc.		TREX(G&P)	9.9.88	9.9.88	DR	1986 SL-7	DDK, Kolkata			
19	35.1.59	M.Sc.		TREX(G&P)	23.1.88	23.1.88	DR	1986 SL-8	AIR, Bareilly			
20	36.1.59	M.A.		TREX	11.5.73	14.7.86	Promotee	1986	AIR, Varanasi			
21	37.1.59	M.A.		TREX(G&P)	1.10.86	1.10.86	DR	1986 SL-10	AIR, Jaipur			
22	38.1.59	M.Sc.		TREX(G&P)	16.6.88	16.2.89	DR	1986 SL-15	AIR, Agra			
23	39.1.59	M.A.		TREX	9.12.87	9.12.87	DR	1986 SL-15	DDK, Bhubaneswar			
24	40.1.59	M.Sc.		TREX(G&P)	16.1.88	15.1.88	DR	1986 SL-17	AIR, Batal			
25	41.1.59	M.A.		TREX	14.12.87	14.12.87	DR	1986 SL-20	AIR, TVM			
26	42.1.59	MAT		FRR	23.12.87	23.12.87	DR	1986	AIR, Rourkela			
27	43.1.59	HSCE	ST	TREX	1.3.88	1.3.88	DR	1986 SL-23	AIR, Lucknow			
28	44.1.59	M.A.		TREX	12.3.70	13.6.86	Promotee	1986	VBS, AIR, Mumca			
29	45.1.59	B.A.		TREX	23.1.88	23.1.88	DR	1986 SL-30	NSO, New Delhi			
30	46.1.59	M.Sc.		TREX(G&P)	12.2.88	12.2.88	DR	1986 SL-32	AIR, Cuttack			
31	47.1.59	M.A.		TREX	28.1.88	28.1.88	DR	1986 SL-33	AIR, Hyderabad			
32	48.1.59	M.Sc.		TREX(G&P)	9.2.88	9.2.88	DR	1986 SL-34	AIR, Patiala			
33	49.1.59	M.A.		TREX(G&P)	16.6.88	16.6.88	DR	1986 SL-37	AIR, Delhi			
34	50.1.59	M.A.		TREX	25.4.88	25.4.88	DR	1986 SL-42	AIR, Thrissur			

51. Uman Srivastava	14.10.52	B.Sc., B.Ed., M.A.	-	TREX(G&P)	25.11.75	25.8.86	Promotee	1986	DDK, Dehra Doon
52. Md. Bachruddin	25.8.61	B.Sc., M.A.	-	TREX(G&P)	6.10.88	6.10.88	DR	1986 SL-43	AIR, Tenager
53. Shri Prakash Jhamar	25.7.61	M.A.	-	TREX(G&P)	3.4.86	8.4.88	DR	1986 SL-44	AIR, Patna
54. Atma Prakash Mishra	1.7.67	M.Com.	-	TREX(G&P)	19.4.88	19.4.88	DR	1986 SL-47	DDK, Lucknow
55. J.K. Panda	11.9.62	M.Sc.	-	TREX	18.7.88	18.7.88	DR	1986 SL-48	AIR, Cuttack
56. S.K. Srivastava	30.6.62	M.A.	-	TREX(G&P)	15.7.88	15.7.88	DR	1986 SL-50	AIR, Siyani
57. P.K. Majhi	21.1.61	M.A., PGDJMC, DCE, Hindi Ratna	-	TREX	27.4.88	27.4.88	DR	1986 SL-52	AIR, Sambalpur
58. C.P. Advari	1.1.56	M.A.	-	TREX(G&P)	30.9.80	1.10.86	Promotee	1986	AIR, Jaipur
59. K.S. Srivastava	1.6.65	M.Sc.	-	TREX	31.7.88	31.7.88	DR	1986 SL-59	AIR, Kanpur
60. P.K. Srivastava	1.7.65	B.Sc., B.Ed.	-	TREX	29.12.88	29.12.88	DR	1986 SL-60	DDK, Nagpur
61. Dr. T. Datta	1.5.61	M.A., Ph.D.	-	TREX	8.6.88	8.6.88	DR	1986 SL-61	AIR, Cuttack
62. C. Routay	9.6.63	M.A., M. Phil	-	TREX	12.6.88	12.6.88	DR	1986 SL-62	CBS, Cuttack
63. R.C. Sahu	10.1.57	M.A., PGO in IR&PM	-	TREX(G&P)	1.7.88	1.7.88	DR	1986 SL-65	DGAIR
64. A.K. Srivastava	25.9.60	M.A.	-	TREX	18.4.88	18.4.88	DR	1986 SL-66	AIR, Aligarh
65. S. Arumugam	7.3.51	B.Sc.	-	TREX	21.11.74	6.10.86	Promotee	1986	DDK, Chennai
66. S.K. Das	9.7.59	M.A.	-	TREX	6.4.88	6.4.88	DR	1986 SL-68	AIR, Cuttack
67. E. Achou Singh	1.9.60	B.Sc.	-	TREX(G&P)	4.5.86	4.5.88	DR	1986 SL-71	AIR, Imora
68. T.K. Manojan	12.3.62	M.A.	OBC	TREX	28.3.88	28.3.88	DR	1986 SL-72	AIR, Tirupur
69. G. Java	4.10.63	M.Sc.	-	TREX	2.2.88	2.2.88	DR	1986 SL-73	AIR, TVM
70. Ch. Sharad Babu	18.9.61	M.Sc.	-	TREX	7.1.88	7.1.88	DR	1986 SL-74	AIR, Hyderabad
71. Biju Macleod	27.7.63	B.A., M.J.	-	TREX	7.3.88	7.3.88	DR	1986 SL-77	AIR, TVM
72. M.A. Latoo	1.6.51	B.Sc.	-	TREX	23.8.75	27.11.86	Promotee	1986	RK, Sagar
73. Aray veer Singh	5.7.64	M.A., Ph.D.	-	TREX(G&P)	4.4.88	4.4.88	DR	1986 SL-79	AIR, Sambalpur
74. D.J. Francis	22.1.64	M.Sc.	-	TREX(G&P)	26.5.88	29.5.88	DR	1986 SL-80	AIR, Sagar
75. M.P. Patak	27.6.64	M.Sc., Ph.D.	-	TREX	19.1.88	19.1.88	DR	1986 SL-81	AIR, Aligarh
76. U.K. Prachan	15.7.61	M.A.	-	TREX	11.5.88	11.5.88	DR	1986 SL-82	AIR, Sambalpur
77. L.D. Was	5.10.62	B.A.	-	TREX(G&P)	9.11.87	3.11.87	DR	1986 SL-86	AIR, Chhorgam
78. A.K. Paragam	27.6.64	M.A.	-	TREX(G&P)	29.6.88	29.6.88	DR	1986 SL-88	T3PES, New Delhi
79. M.K. Reena	25.2.54	B.Sc.	-	TREX(G&P)	25.3.77, Lib.	27.11.86	Promotee	1986	AIR, Kacca
80. A.K. Dash	21.5.62	M.A.	-	TREX	25.8.88	25.8.88	DR	1986 SL-92	AIR, Cuttack
81. G.M. Pareek	2.9.63	M.A.	-	TREX(G&P)	4.11.87	4.11.87	DR	1986 SL-93	DDK, Jaipur
82. Sischaran Mary	30.9.63	M.Sc.	-	TREX	30.6.88	30.6.88	DR	1986 SL-94	AIR, Kacca
83. N.P. Nagpal	15.1.62	M.A.	-	TREX(G&P)	11.1.88	11.1.88	DR	1986 SL-96	DDK, Jaipur
84. D. Raju Reddy	10.1.58	M.Sc.	-	TREX	4.2.88	4.2.88	DR	1986 SL-99	AIR, Hyderabad

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148.64	M.Com	TREX(G&P)	20.11.87	20.11.87	DR	1986 SL-101	AIR, Guna	
153.55	B.A., B.Lib	TREX	19.5.88	3.12.88	Promotee	1986	AIR, Sambalpur	
154.62	B.Sc., M.A., DJMC	TREX(G&P)	13.5.88	14.5.88	DR	1986 SL-103	CBS, Kolkata	
155.61	M.Sc.	TREX(G&P)	10.2.88	10.2.88	DR	1986 SL-106	AIR, Aurangabad	
156.57	M.A.	TREX	16.2.88	16.2.88	DR	1986 SL-109	AIR, Lucknow	
157.54	M.Sc.	TREX	8.4.88	8.4.88	DR	1986 SL-110	AIR, Gorakhpur	
158.63	M.Sc.	TREX	8.4.88	8.4.88	DR	1986 SL-111	AIR, Kanpur	
159.60	B.Sc.	TREX(G&P)	13.10.88	13.10.88	DR	1986 SL-112	AIR, Bhawanipatna	
160.47	M.A., B.Lib	TREX(G&P)	13.10.72	16.12.86	Promotee	1986	ESD, Delhi	
161.61	B.Sc.	TREX	6.6.83	23.8.88	DR	1986 SL-113	AIR, Madurai	
162.51	M.Sc., PGDJM, DCW(H &E)	TREX(G&P)	11.4.88	11.4.88	DR	1986 SL-114	AIR, Bhopal	
163.54	B.A., MCJ	TREX(G&P)	12.5.88	12.5.88	DR	1986 SL-117	AIR, Aurangabad	
164.48	M.A.	TREX	25.11.87	25.11.87	DR	1986 SL-121	AIR, Coimbatore	
165.63	M.A.	SC	TREX(G&P)	23.3.88	23.3.88	DR	1986 SL-124	AIR, Indore
166.51	M.A.	ST	TREX	20.1.88	20.1.88	DR	1986 SL-125	AIR, Bolangir
167.49	M.A.	ST	TREX	3.11.73	29.4.87	Promotee	1986	AIR, Hyderabad
168.54	M.A.	SC	TREX(G&P)	26.2.88	26.2.88	DR	1986 SL-127	AIR, Rewa
169.51	B.A., LLB	SC	TREX(G&P)	14.4.88	14.4.88	DR	1986 SL-128	RK, Jammu
170.53	MA., LLB, MSA	SC	TREX	22.6.88	22.6.88	DR	1986 SL-129	AIR, Shimla
171.56	M.A.	SC	TREX(G&P)	11.4.88	11.4.88	DR	1986 SL-132	AIR, Shivpuri
172.55	M.A.	SC	TREX	4.12.87	4.12.87	DR	1986 SL-135	AIR, Cobs
173.63	B.A.	SC	TREX(G&P)	16.5.88	16.5.88	DR	1986 SL-136	DOK, Delhi
174.52	M.A.	SC	TREX(G&P)	27.1.73	26.5.87	Promotee	1986	AIR, Indore
175.55	B.Com.	SC	TREX	8.11.88	8.11.88	DR	1986 SL-140	AIR, Allahabad
176.55	B.A.	SC	TREX(G&P)	27.1.88	27.1.88	DR	1986 SL-142	AIR, Jhansi
177.50	B.A.	SC	TREX(G&P)	14.4.88	14.4.88	DR	1986 SL-143	AIR, Dibrugarh
178.57	B.A.	ST	TREX(G&P)	19.5.88	19.5.88	DR	1986 SL-145	AIR, Imphal
179.53	M.A.	SC	TREX(G&P)	11.5.83	11.5.83	DR	1986 SL-147	AIR, Shandol
180.62	MA	ST	TREX(G&P)	25.5.88	25.5.88	DR	1986 SL-148	AIR, Imphal
181.61	MA	SC	TREX	10.2.88	10.2.88	DR	1986 SL-151	AIR, Shandol
182.55	MA	ST	TREX(G&P)	21.7.88	21.7.88	DR	1986 SL-154	AIR, Imphal
183.65	MA	SC	TREX	18.2.88	18.2.88	DR	1986 SL-156	AIR, Chennai
184.55	BA	ST	TREX(G&P)	14.12.87	14.12.87	DR	1986 SL-161	AIR, Nasikcabad
185.58	B.Sc., M.A.	SC	TREX	1.3.88	1.3.88	DR	1986 SL-165	AIR, Vijayawada

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123	N.R. Meena	5.9.63	M.A.	ST	TREX(G&P)	8.2.88	8.2.88	DR	1986 SL-170	AIR, S. Madhavrao
124	K.P. Meena	6.7.61	M.A.	ST	TREX(G&P)	33.6.88	33.6.88	DR	1986 SL-171	CSS, Jaipur
125	V.B. Badiger	11.1.60	M.A., LLB	ST	TREX(G&P)	29.3.88	30.3.88	DR	1986 SL-175	AIR, Swamachour
126	Reshma Khan	10.3.62	M.A.	ST	TREX(G&P)	23.4.88	23.4.88	DR	1986 SL-176	AIR, Banswara
127	K. Umashankar Menon	26.10.55	M.A.	-	TREX(F&H)	7.1.87	7.1.87	DR	1986 RL-1	AIR, Mangalore
128	Shazendra	20.3.60	M.A.	-	TREX(G&P)	29.2.88	29.2.88	DR	1986 RL-1	AIR, Jaipur
129	G.C. Tripathy	14.5.66	B.Sc.PGDHRM.	-	TREX	21.7.88	21.7.88	DR	1986 RL-4	AIR, Ranchi
130	K. Chakraborty	7.7.62	M.A.	-	TREX	16.5.88	16.5.88	DR	1986 RL-13	CSS, Cuttack
131	Sumita Sen Pandey	30.9.55	B.Sc.	-	TREX(G&P)	2.5.88	2.5.88	DR	1986 RL-14	AIR, Silchar
132	Neena Jain	3.9.56	B.A.	-	TREX	1.3.88	1.3.88	DR	1986 RL-15	AIR, Lucknow
133	S.M.A. Ami	15.5.64	M.Sc.	-	TREX(G&P)	19.10.88	19.10.88	DR	1986 RL-16	AIR, Agra
134	Rangoli Srivastava	14.8.57	M.A.	-	TREX(G&P)	7.11.88	7.11.88	DR	1986 RL-17	DOK,Lucknow
135	Sanjeev Kumar	31.3.66	B.Sc., LLB	-	TREX(G&P)	18.7.88	18.7.88	DR	1986 RL-21	CBS, Delhi
136	Amrendra Kumar	24.1.64	MSc,MSW,PGDMM,LLB	-	TREX(G&P)	8.11.88	8.11.88	DR	1986 RL-120	AIR, Shivpuri
137	U.N. Bhattacharjee	3.5.66	M.A.	SC	TREX(G&P)	8.6.88	8.6.88	DR	1986 RL-189	AIR,Agra
138	R.K. Agnihotri	6.9.45	M.A., B.Ed.	-	TREX(G&P)	14.11.88	14.11.88	Surplus	1986	AIR, Kolkata
139	S. Manickam	13.9.53	M.Sc.	-	TREX(G&P)	30.5.79	31.12.88	DR	1986	DOK, Raipur
140	R. Rajappal	15.7.50	B.A.	SC	FRR	16.7.87	16.7.87	DR	1986	AIR, Kankai
141	Dilip Senica	30.5.60	B.Sc.(Ag.)	-	FRR	11.11.87	11.11.87	DR	1986	AIR, Chennai
142	Pradeep Kumar	24.2.45	M.A.	-	FR(FMV)	2.3.88	2.3.88	-	1986	AIR, Guwahati
143	Kiran Ferrood	13.1.55	M.A.	--	TREX	30.5.88	30.5.88	DR	1986	DG,AIR, Dehi
144	N.M. Subodh	29.9.50	B.A., B.Lib	-	TREX(G&P)	27.2.75	18.9.87	Promotee	1987	AIR, Darchang
145	G. Vezy Kumar	13.3.46	B.Sc.	-	TREX	30.3.88	25.11.87	Surplus	1987	AIR, Bernampur
146	M. Bilekani Singh	1.1.61	B.Sc.	-	FRR	30.7.84	18.4.88	DR	1987 SL-1	AIR, Hyderabad
147	A. Bilekani Singh	1.3.61	B.Sc.	-	FRR	19.4.88	19.4.88	DR	1987 SL-1	AIR, Imphal
148	S.V. Iastaria	19.12.57	B.Sc.	-	FRR	2.1.88	2.1.88	DR	1987 SL-1	AIR, Vacocara
149	P. Dharcalan	25.03.60	MA (JMC), BA(ECC), D.Sc Ag	SC	FRR	10.06.89	12.06.89	DR	1987	AIR, Ccty
150	M.J.G. Shaikh	25.4.62	M.Sc.	-	FRR	19.2.90	19.2.90	DR	1987 SL-1	AIR, Mumbai
151	K.C. Marcal	16.7.46	B.A.	SC	TREX	13.3.85	23.3.85	Surplus	1987	DOK, Kolkata
152	Rajni Pance	14.5.50	M.A.	-	TREX	12.12.88	12.12.88	Comp. Appt.	1987	AIR, Bhopal
153	Girish V. Patil	22.3.60	B.Sc.(Ag.)	-	FRR	8.7.88	8.7.88	DR	1987 RL-17	AIR, Chawad
154	S.D. Sardeshmukh	10.5.53	B.A., B.Lib	-	TREX(G&P)	14.77	18.9.87	Promotee	1987	AIR, Solapur

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152	23.12.64	B.Sc.B.T.A.(soc), B.B.Sc. A.G.R.E. B.M.C.	TREX(G3P)	16.3.73	23.9.87	Promotee	1987	AIR, Rewa		
153	15.1.73	B.A., B.Sc., B.Com., B.Sc. A.G.R.E.	TREX(G&P)	24.4.89	14.10.87	Promotee	1987	AIR, Bathinda		
154	4.6.66	B.Sc., B.LL.B., M.A.	TREX(G&P)	15.6.81	10.11.87	Promotee	1987	AIR, Indore		
155	Shiv Prasad	31.7.49	B.A., B.Ed	TREX	22.6.88	24.11.87	Surplus	1987	CBS, Kanpur	
156	Lata Sharma	10.4.50	B.A., Cert. in Lib Sc	TREX(G&P)	18.7.73	29.1.88	Promotee	1988	DGAIR	
157	Goulekhnath	13.6.61	M.A.	ST	TREX(S)	8.4.88	8.4.88	DR	1988	AIR, Lungai
158	Hirendra Chandra Nath	1.1.62	M.A.	-	TREX(AE)(S)	14.10.88	14.10.88	DR	1988 SI-1	AIR, Guwahati
159	M. Srinivasan	11.12.52	B.Sc.	-	TREX	28.11.88	28.11.88	DR	1989	DOK, Chennai
160	Nita Sharma	1.3.63	M.A., ST	-	TREX(AE)(S)	13.12.88	13.12.88	DR	1988 SL-1	AIR, Guwahati
161	Leinzenzari	1.3.64	B.A.	ST	TREX(E3)	3.1.89	3.1.89	DR	1988 SL-1	AIR, Aizawl
162	Parul Vyas	12.9.61	S.Com., LLB, Dip. in Jur.	-	TREX(G&P)	9.2.89	9.2.89	DR	1988 SL-1	AIR, Vizag
163	Jiva Mora	18.4.47	B.Com.	-	TREX	18.4.89	25.4.88	Promotee	1988	DOK, Kolkata
164	Nazia Zaifer	5.5.66	B.A.	-	TREX(G&P)	14.3.89	14.3.89	DR	1988 SL-1	AIR, Nagpur
165	Shakuntala	3.5.67	B.A.	ST	TREX	20.3.89	20.3.89	DR	1988 SL-1	AIR, Aizawl
166	S.D. Kanalekar	17.5.64	M.Sc. (Ag)	-	FRR	13.4.89	13.4.89	DR	1988	AIR, Sandeshwari
167	V.N. Trivedi	13.2.62	MSW, Ph.D	-	FR(FW)	6.9.85	22.4.89	DR	1988 SL-1	AIR, Udaipur
168	Bijaya Yumeram	25.12.53	MA	-	TREX(G&P)	22.4.89	22.4.89	DR	1988 SL-1	AIR, Silchar
169	Shri Deb Banjan	11.4.65	B.A.	ST	TREX(G3P)	23.5.89	23.5.89	DR	1988 SL-1	CBS, Kolkata
170	Geeta Gica	25.11.62	MA	-	TREX	27.5.89	27.5.89	DR	1988 SL-1	AIR, Daman
171	K. Mendu	20.2.66	B.A.	ST	TREX(DST)	3.6.89	3.6.89	DR	1988 SL-1	AIR, Itanagar
172	Sharda Rajan	7.12.62	M.A.	-	TREX(G&P)	5.9.77	30.5.88	Promotee	1988	AIR, Dehradoon
173	M. Balakrishnan	23.1.67	B.A.	-	TREX	10.7.89	10.7.89	DR	1988 SL-1	AIR, Thrissur
174	Suparna Samaddar	17.10.61	B.Sc.	SC	TREX(G3P)	2.5.85	25.7.89	DR	1988 SL-1	AIR, Mysore
175	Shazey Jacob	29.1.61	B.Tech	-	TREX	26.7.89	26.7.89	DR	1988 SL-1	AIR, Anantapur
176	Naveen Singh	17.10.62	M.A.	-	TREX(G&P)	3.8.89	3.8.89	DR	1988 SL-1	AIR, Jalandhar
177	Rakesh Phaye	20.4.64	MA	-	TREX(G&P)	11.9.89	11.9.89	DR	1988 SL-1	AIR, Raipur
178	K.L. Srinivasa Reddy	30.1.65	MA	-	FR	14.9.89	14.9.89	DR	1988 SL-1	AIR, Hyderabad
179	Sunita Ganjoo	15.6.62	M.A.	-	TREX	6.10.89	6.10.89	DR	1988 SL-1	CBS, Jaipur
180	S.N. Mishra	27.3.53	B.Sc.	-	TREX(G&P)	30.4.77	3.8.88	Promotee	NR	AIR, Patna
181	Jose P.U.	15.6.65	BSC, MSV, PGD	-	FR	16.10.89	16.10.89	DR	1988 SL-1	AIR, TVM
182	D. Mohan	28.12.50	B.A.	-	TREX	12.12.88	12.12.88	DR	1988	AIR, Coimbatore
183	J.R. Rathod	15.6.57	B.A.	SC	TREX(G&P)	16.1.89	16.1.89	DR	1988 SI-2	AIR, Ahmedabad
184	Malan Munshi	3.6.65	B.A., LLB	-	TREX	13.3.89	13.3.89	DR	1988 SI-2	AIR, Ahmedabad

245	Shwoni Devi	17.9.64	MA	TREX(G&P)	22.4.89	22.4.89	DR	1988 SL-2	AIR, Guwahati	
246	Shreya Saraswati	19.7.67	M.A. (Hindi, Eng)	TREX	10.5.89	10.5.89	DR	1988 SL-2	AIR, Shimla	
247	Neenu Jain	23.11.67	M.A. (Hindi, Eng)	TREX(G&P)	10.5.89	10.5.89	DR	1988 SL-2	AIR, Ahmedabad	
248	Manju Lata	1.4.62	S.Sc., M.A. B.Lib	TREX	10.10.74	7.9.89	Promottee	1988	AIR, Mathura	
249	Dominic Thomas K.	03.03.59	MA, B.Ed, PGDJD	TREX(AE)	12.05.89	12.05.89	DR	1988 SL-2	ESD, Delhi	
250	Radia Rasool	21.3.66	M.A.	TREX	22.5.89	22.5.89	DR	1988 SL-2	RK, Srinagar	
251	T.S. Sanchani	24.10.65	B.Sc., MCJ, DMktg	TREX	9.6.89	9.6.89	DR	1988 SL-2	AIR, Gochra	
252	S. Baishya	17.2.63	B.A.(H)	TREX(G&P)	27.7.89	27.7.89	DR	1988 SL-2	AIR, Guwahati	
253	K.P. Revindran	25.5.64	M.A.	TREX	9.6.89	9.6.89	DR	1988 SL-2	AIR, Devikulam	
254	R.M.L. Maranianq	1.1.65	B.A.	ST	TREX	31.6.89	31.6.89	DR	1988 SL-2	AIR, Shillong
255	Rajan Kumar	1.6.57	B.Sc. B.Lib.	-	TREX(G&P)	10.8.79	7.9.88	Promottee	1988	AIR, Najibabad
256	Kaushik Sarker	25.9.61	M.A.	TREX	12.9.89	12.9.89	DR	1988 SL-2	AIR, Kolkata	
257	Manjula Negi	25.6.66	M.Sc.	TREX	21.9.89	21.9.89	DR	1988 SL-2	AIR, Nazibabad	
258	S. Santhanam	9.12.52	B.A.	TREX	7.1.89	7.1.89	DR	1988	DOK, Chennai	
259	A. Geeta Chandra Sharma	12.6.64	M.Sc.	TREX(G&P)	21.2.89	21.2.89	DR	1988 SL-3	AIR, Haflong	
260	M.O. Chettri	1.8.63	B.A., B.Ed	SCB	TREX	19.7.84	27.3.89	DR	1988 SL-3	AIR, Shillong
261	Mir Mehta	15.10.61	B.Sc., PGDegree CJ	-	TREX(G&P)	22.5.89	22.5.89	DR	1988 SL-3	AIR, Ahmedabad
262	Shash Mani	1.7.54	S.A. B.Lib.	SC	TREX(G&P)	2.6.80. Lib	8.9.88	Promottee	1988	AIR, Chittarpar
263	Sanjay K. Pancey	11.5.65	B.Com., MA in Jo	-	TREX	13.6.89	13.6.89	DR	1988 SL-3	AIR, Lucknow
264	M.S. Letas	25.66	B.A.	-	TREX(G&P)	14.5.89	14.5.89	DR	1988 SL-3	AIR, Jodhpur
265	P. Piscnan	1.7.60	M.A.	ST	TREX	15.6.89	15.6.89	DR	1988 SL-3	AIR, Jorangi
266	P. Purushothama	15.12.61	B.Sc.	-	TREX(G&P)	17.3.89	17.6.89	DR	1988 SL-3	AIR, Silchar
267	R. S. Sathyan	10.2.51	B.Sc.	-	TREX	13.1.89	13.1.89	DR	1988	AIR, Madurai
268	K. Sarojini Devi	31.1.53	B.Sc.	-	TREX	19.1.89	13.1.89	DR	1988	AIR, Chennai
269	S.N. Sankari	17.10.57	B.Sc. B.Lib	SCB	TREX(G&P)	1.7.80	20.9.88	Promottee	1988	AIR, Indore
270	Langkholai Gangte	1.3.65	B.Sc.	ST	TREX	2.5.89	25.69.	DR	1988 SL-4	NES, Shillong
271	H.I. Abdul Rasheed	29.2.65	MA	-	TREX	15.5.89	15.5.89	DR	1988 SL-4	AIR, Mangalore
272	Meenakshi Kalia	15.9.66	MA	-	TREX	18.5.89	18.5.89	DR	1988 SL-4	AIR, Chandigarh
273	Somit Mitra	12.6.57	MA	-	TREX	1.6.89	1.6.89	DR	1988 SL-4	AIR, Kanpur
274	Eesant Aram	9.6.54	M.A.	ST	TREX(G&P)	11.8.89	11.8.89	DR	1988 SL-4	CSS, Shocal
275	Ramesh C.M. Bhargava	7.12.56	B.Sc.	SC	FRR	13.9.89	13.9.89	DR	1988	AIR, Indore
276	Samuel Z. Hirangate	6.3.65	B.A.	ST	TREX(G&P)	22.9.89	22.9.89	DR	1988 SL-4	AIR, Aizwal
277	Aparna Banerjee	20.7.49	B.A.	-	TREX(G&P)	15.10.75	6.10.88	Promottee	1988	DOK, Kolkata
278	Thankholok Haokip	13.5.7	MA	ST	TREX(G&P)	5.12.1979	26.9.89	DR	1988 SL-4	DOK, Imphal
279	Asish Kumar Malik	10.9.66	B.A.	SC	TREX	18.10.89	15.10.89	DR	1988 SL-4	AIR, Port Blair

224	Sarkar	7.9.54	B.Com.	-	TREX	11.12.76	6.3.88	DR	1983*	AIR. Silchar
225	Maniaryan	1.2.54	B.Sc.	-	TREX	27.1.89	27.1.89	DR	1982*	AIR. Trichy
226	P. Choudhury	4.2.67	M.A.	-	TREX	28.4.89	28.4.89	DR	1988 SL-5	DDK, Silchar
227	Basanappa P. Bevinagad	12.7.64	B.A.	-	TREX	7.7.82	11.10.88	Promotee	1988	AIR. Shuj
228	M.H. Anjaria	1.12.56	B.A.	ST	TREX(EB)	26.4.89	28.4.89	DR	1988 SL-5	AIR. Kohima
229	Abino Lasuh	14.6.65	B.Com.	-	TREX(G&P)	14.6.89	14.6.89	DR	1988 SL-5	ESO, Delhi
230	Rajiv Baru	8.8.62	M.A.	SC	TREX(G&P)	7.3.89	7.8.89	DR	1988 SL-5	AIR. Ranchi
231	Aditi Ray	12.6.62	B.Com.	-	TREX(G&P)	10.6.89	10.8.89	DR	1988 SL-5	DDK Nagpur
232	G.S. Samra	31.10.66	M.Sc., Ph.D., M.P.S., M.B.A., B.J., PGJMC, LL.B	-	TREX(G&P)	24.6.89	24.6.89	DR	1988 SL-5	AIR. Hazaribagh
233	Arno Chaudhary	20.12.64	MA	ST	TREX	5.9.89	5.9.89	DR	1988 SL-5	NES, Shillong
234	S.Chenglo	1.2.61	B.Com.	SC	TREX	19.5.73	17.12.88	Promotee	1988	CSS, Kolkata
235	N.C. Hani	1.10.45	M.Sc., PGJMC	-	TREX(G&P)	8.6.89	8.6.89	DR	1988 SL-6	AIR. Delhi
236	V.S. Sanjwan	18.8.65	M.Com.	-	TREX(G&P)	23.6.89	23.6.89	DR	1988 SL-6	AIR. Jaipur
237	Seema Vijai	28.2.57	B.A.	-	TREX	10.7.89	10.7.89	DR	1988 SL-6	CSS, Chennai
238	M.Ummamaheswari	14.12.64	MA	-	TREX(G&P)	5.8.89	5.8.89	DR	1988 SL-6	AIR. Chandigarh
239	Guneet Singh Walia	14.1.54	B.Sc.	-	TREX	15.2.88	23.9.89	DR	1988 SL-6	RK Jammu
240	Renu Perna	8.10.57	M.A.	-	TREX	17.5.89	17.5.89	DR	1988 SL-7	AIR. Dharwad
241	Anuradha K. Kata	21.5.53	M.A.	-	TREX	18.3.83	29.12.88	Promotee	1988	VBS, Mumbai
242	V. Raisinghani	10.10.57	B.Sc.	-	TREX	15.6.89	15.6.89	DR	1988 SL-7	AIR. Hyderabad
243	S.A.K.M. Hussaini	19.6.65	B.Com.	-	TREX	10.7.89	10.7.89	DR	1988 SL-7	AIR. Cuddalore
244	M.K. Sanchayashree	2.9.59	M.Sc., Adv. dip in Chinese lang.	-	TREX(G&P)	12.7.89	12.7.89	DR	1988 SL-7	ESO, Delhi
245	Ashish Kumar	7.7.62	B.A.	SC	TREX	7.8.89	7.8.89	DR	1988 SL-7	DDK, Thrissur
246	K.R. Shaji	30.5.66	B.A.	-	TREX	8.5.88	31.3.89	DR	1988 SL-7	AIR. Kathua
247	V.K. Shan	29.1.61	M.A.	SC	TREX(G&P)	15.5.89	15.6.89	DR	1988 SL-8	AIR. Jodhpur
248	Kale Ram Panhar	27.7.69	B.A., SLSC	-	TREX(G&P)	30.11.76	31.12.88	Promotee	1988	AIR. Mumbai
249	D.K. Dave	14.9.54	M.Sc.	-	TREX(G&P)	22.6.89	22.6.89	DR	1988 SL-8	ESO, Delhi
250	Amiendu Shekar	25.9.59	B.Com.	-	TREX	28.6.89	28.6.89	DR	1988 SL-8	AIR. Chennai
251	H.S. Ganesh	13.10.61	MA	SC	TREX	25.3.89	25.3.89	DR	1988 SL-8	AIR. Rampur
252	Ram Chandra	9.8.60	B.A.	SC	TREX	17.10.89	17.10.89	DR	1988 SL-8	AIR. Kozhikode
253	T.V. Awasthy	25.5.64	MA	SC	TREX	23.10.89	23.10.89	DR	1988 SL-8	RK Jammu
254	T.R. Mangrola	5.5.54	MA	-	TREX(G&P)	5.11.89	5.11.89	DR	1988 SL-8	AIR. Kalkasar
255	M. Shantacharjee	1.5.55	MA	-						

254	Shashi Kant	17.4.57	B.A.	ST	TREX	4.6.82	25.1.89	Promotee	1988	DOK, Bangalore
255	J. Lyndon	4.9.53	M.A.	ST	TREX	1.2.89	1.2.89	CR	1988 SL-3	CBS, Jowai
256	Parayana M. Bhat	29.4.65	M.Sc.	ST	TREX	21.4.89	21.4.89	OR	1988 SL-2	AIR, Karwar
257	B. Raja Ram	29.1.56	B.Sc.	-	TREX	15.7.89	15.7.89	DR	1988 SL-9	FM, Kodaikanal
258	Ram Aker Meena	15.12.65	M.A.	ST	TREX(G&P)	9.6.89	9.6.89	DR	1988 SL-9	AIR, Sawai Madhopur
259	Thomas Philip	11.10.54	M.A.	PH.	TREX	16.9.89	16.9.89	OR	1988 SL-9	CBS, T.M
260	Ram Sumer Singh	2.7.53	B.Sc.	SC	FRR	26.12.89	26.12.89	OR	1988	AIR, Varanasi
261	Suninder Pal	5.5.64	M.A.	SC	TREX	4.7.89	12.6.93	DR	1988 SL-9	AIR, Chandigarh
262	Sharda	3.10.54	B.A.	-	TREX	21.8.79	30.1.89	Promotee	1988	AIR, Mangalore
263	J.N. Parmar	14.1.57	B.Com.	SC	TREX	29.12.87	26.5.89	DR	1988 SL-10	AIR, Vadodra
264	Gopalakrishna N. Bhat	8.9.51	M.Sc.	-	TREX	15.6.89	15.6.89	DR	1988 SL-10	AIR, Bangalore
265	Sanjay Kumar	12.5.63	M.A., LLB, PGDJ	-	TREX(G&P)	18.7.89	18.7.89	CR	1988 SL-10	DTPES, Delhi
266	Naveen Kr. Prasad	1.1.59	M.A.	SC	TREX(G&P)	24.7.89	24.7.89	DR	1988 SL-10	AIR, Hazaribagh
267	S.D. Yadav	1.7.53	B.Sc.	SC	TREX(G&P)	14.6.89	14.6.89	DR	1988 SL-10	AIR, Jodhpur
268	P. Balan	8.5.64	M.A.	SC	TREX	17.3.89	17.3.89	DR	1988 SL-10	AIR, Kochi
269	S.K. Prachan	11.11.61	M.A.	-	TREX(G&P)	20.11.89	20.11.89	DR	1988 SL-10	Mkt., DOK, Mumbai
270	C.N. Bengeri	21.8.57	B.A.	-	TREX	13.6.89	6.2.89	Promotee	1988	AIR, Dharwad
271	Y.B. Dave	11.7.55	B.Com.	-	TREX(G&P)	5.6.89	5.6.89	DR	1988	AIR, Surat
272	J.N. Rawal	12.5.65	B.Sc.	-	TREX	5.6.89	5.6.89	DR	1988	AIR, Bhuj
273	A.N. Desai	1.6.52	B.Sc.	-	TREX	6.6.89	6.6.89	DR	1988 SL-11	AIR, Charwad
274	P.C. Kizana	3.10.67	B.Sc.	ST	TREX(G&P)	11.7.89	11.7.89	OR	1988 SL-11	AIR, Surat
275	M.G. Mohana Krishnan	03.07.65	M.A.	-	TREX	16.08.89	16.08.89	DR	1988 SL-11	AIR, Chennai
276	Narenarvar Sainary	30.3.56	M.Com.	ST	TREX(G&P)	28.9.89	28.9.89	CR	1988 SL-11	AIR, Dichu
277	A. Sametha Naidu	2.12.58	M.Com.	-	TREX	28.9.89	11.9.89	Promotee	1988	CBS, Bangalore
278	Neeraja Prabhakar	04.02.67	M.Sc.	-	TREX	02.06.89	03.06.89	CR	1988 SL-12	AIR, Pondicherry
279	Manoj Vainkar	5.11.65	B.Sc., PGD in Adv & Mktg	-	TREX(G&P)	28.6.89	28.6.89	DR	1988 SL-12	AIR, Delhi
280	L.C. Deka	30.3.66	B.Sc.	ST	TREX	3.7.89	3.7.89	CR	1988 SL-12	AIR, Dibrugarh
281	Ram Balak Prasad	1.1.63	M.A.	ST	TREX(G&P)	11.7.89	11.7.89	OR	1988 SL-12	AIR, Hazaribagh
282	L.N. Meena	1.1.54	M.A.	ST	TREX(G&P)	31.7.89	31.7.89	DR	1988 SL-12	AIR, Jodhpur
283	N.M. Surendranath Sainary	22.4.61	M.Sc.	-	TREX	3.5.89	3.5.89	DR	1988 SL-13	AIR, Bangalore
284	M.S. Kencadarmain	10.5.55	B.A.	ST	TREX	20.12.79	24.9.90	Promotee	1988	AIR, Chitradurga
285	Sharwan Lal Meena	7.7.61	M.A.	ST	TREX	11.5.89	11.6.89	DR	1988 SL-13	AIR, Suratgarh
286	Harendra Kumar	30.5.63	M.Sc.	-	TREX	20.6.89	20.6.89	DR	1988 SL-13	CPC, Delhi

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2411.65	M. A.	TREX	CE 07.89	CS 07.89	CR	1988 SL-13	AIR, Port Blair	
15/2/65	B.Com. (Cert. Ag)	TREX	CE 07.89	CS 07.89	DR	1988 SL-13	AIR, Charwad	
19.09.65	B. Sc.	PH	TREX	03.07.89	03.07.89	DR	1988 SL-14	AIR, Chet.
21.10.67	M.A., MBA		TREX	C4.05.87	27.04.89	DR	1988 SL-15	AIR, Trichy
20.4.49	B.A.		TREX(G&P)	10.5.63. G A.	16.5.94	Promotee	1988	NC, Delhi
9.7.66	M.A.		TREX	7.6.89	7.6.89	CR	1988 SL-15	AIR, Shadravati
5.4.59	B.Sc.		TREX(G&P)	16.9.89	16.9.89	DR	1988 SL-15	CPC, Delhi
18.7.59	M.A.		TREX	15.5.89	15.5.89	CR	1988 SI-16	AIR, Gulbarga
14.12.51	M.A., LLB, EMC		TREX(G&P)	25.9.89	25.9.89	CR	1988 SL-16	AIR, Nagpur
30.05.64	M. A.	PH	TREX	05.07.89	05.07.89	DR	1988 SL-17	AIR, Kodaikanal
12.11.64	M.A.	SC	TREX(G&P)	13.12.56. L.D.C.	9.5.69	DR	1988 SL-18	DTPES, Delhi
25.03.67	B. Sc.		TREX	15.05.89	15.05.89	CR	1988 SL-19	CBS, Chennai
15.11.66	M.A.	SC	TREX(G&P)	10.11.89	10.11.89	CR	1988 SL-19	STI(P), Delhi
2.11.54	B.Com. Cert. Ag	OBC	FRR	1.5.89	1.6.89	CR	1988	AIR, Pondichery
17.3.68	B.Sc., MA, PGJMC		TREX(G&P)	6.9.89	6.9.89	CR	1988 SL-20	AIR, Mumbai
16.12.59	M.A.	SC	TREX	20.5.89	20.6.89	CR	1988 SL-20	AIR, Dharamshala
10.05.60	B. Sc.	Ex-s	TREX	06.10.89	06.10.89	CR	1988 SL-20	AIR, Chennai
30.03.63	M. A.	SC	TREX	07.07.89	07.07.89	CR	1988 SL-21	DDK, Chennai
06.12.62	B.Sc.		TREX(G&P)	28.07.89	28.07.89	CR	1988 SL-21	AIR, Nasik
30.11.63	B. Sc.		TREX(G&P)	18.11.89	18.11.89	CR	1988 SL-23	Mkt., DDK, Mumbai
11.10.65	M.A., LLB, EMC, MS		TREX(G&P)	03.08.89	03.08.89	CR	1988 SL-24	AIR, Nagpur
25.05.67	Bed. M. A.		TREX(G&P)	27.07.89	27.07.89	CR	1988 SL-25	AIR, Mumbai
12.10.62	M. A.	SC	TREX	03.07.89	03.07.89	CR	1988 SL-26	AIR, Pondichery
11.03.67	B. A.		TREX(G&P)	24.05.89	24.05.89	CR	1988 SL-27	AIR, Aurangabad
15.03.65	B. Com.		TREX(G&P)	26.07.89	26.07.89	CR	1988 SL-28	Mkt., Mumbai
1.2.58	M.Sc., M.Phil		TREX(G&P)	16.2.82	27.2.89		CSU, AIR, Mumbai	
30.10.63	B.Sc.		TREX(G&P)	28.11.87	14.3.89	CR	1988 SI-34	AIR, Panaji
10.01.65	B. Sc., SMLT		TREX(G&P)	12.04.89	12.04.89	CR	1988 SL-37	AIR, Sangli
09.04.59	M. Com.	PH	TREX(G&P)	27.07.89	27.07.89	CR	1988 SL-38	AIR, Nagpur
26.01.63	B. Sc.	SC	TREX(G&P)	24.08.89	24.08.89	CR	1988 SL-42	AIR, Nagpur
26.11.62	M. A.	ST	TREX(G&P)	14.04.89	14.04.89	CR	1988 SL-44	AIR, Ahmednagar
25.01.66	B. Com.	ST	TREX(G&P)	26.07.89	26.07.89	CR	1988 SL-45	AIR, Parcham
29.05.58	B. Sc., Ag		TREX(F&H)	19.7.89	13.7.89	CR	1988 RI-1	AIR, Bhadravat

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321	U. S. Hasan	22.06.65	M.Sc. M.A.F.T.	TREX	31.31.90	31.31.90	DR	1988 RI-4	C.S. Dehradun	
322	S. S. Dabholkar	15.7.63	M.A.	TREX	31.31.90	31.31.90	DR	1988 RI-2	C.S. T.V.M.	
323	S. S. Kumar	15.6.65	B.Sc.	TREX	16.10.69	16.10.69	DR	1988 RI-3	AIR, Bangalore	
324	T. V. Vidyashankar	23.10.65	M.Sc.	TREX	16.10.69	16.10.69	DR	1988 RI-3	AIR, Thrissur	
325	P. A. S.	29.6.67	B.Sc.	TREX	27.2.90	27.2.90	DR	1988 RI-3	AIR, Jaypore	
326	N. N. Patnaik	16.10.64	M.A.	TREX	27.90	27.90	DR	1988 RI-3	AIR, Ranchi	
327	Madhukar Pandey	24.10.62	M.Sc. M.Tech. PGJMC	TREX	5.12.91	5.12.91	DR	1988 RI-3	AIR Ranchi	
328	Shampa Choudhury Ghosal	2.3.62	M.A.	TREX(G&P)	17.1.90	17.1.90	DR	1988 RI-4	CSS Kolkata	
329	S. S. Siva Kumar	17.1.62	B.Sc.	TREX	31.1.90	31.1.90	DR	1988 RI-4	AIR, Hassan	
330	T. Vedula	31.7.63	M.Sc.	TREX	30.7.90	30.7.90	DR	1988 RI-4	C.S. T.V.M.	
331	I. K. Penda	4.7.62	M.A., LL.B., MUMC	TREX(63)	17.8.69	17.8.69	DR	1988 RI-5	AIR, Samtaipur	
332	B. S. Pujari	10.1.60	M.A., LL.B.	SC	TREX(G&P)	8.9.89	8.9.89	DR	1988 RI-5	AIR, Guwahati
333	Jonnson Lukose	27.2.63	M.C.L.	-	TREX	9.4.90	9.4.90	DR	1988 RI-5	AIR, T.V.M.
334	A. L. Kumar	11.6.64	M.Com.	-	TREX	12.4.90	12.4.90	DR	1988 RI-5	AIR, Hyderabad
335	M. S. Suma	4.12.67	M.Sc.	-	TREX	7.5.90	7.5.90	DR	1988 RI-5	CSS, Bangalore
336	A. C. Jena	3.1.64	M.A., M.Ph.	SC	TREX	14.8.89	14.8.89	DR	1988 RI-6	AIR, Jaypore
337	Raghuvar Hegde	21.8.62	M.A.	-	TREX	11.12.89	11.12.89	DR	1988 RI-5	AIR, Bangalore
338	K. Kameshwar	15.5.67	M.A.	-	TREX	12.1.90	12.1.90	DR	1988 RI-6	AIR, Hyderabad
339	M. Revika Prakash	25.2.64	B.Sc.	-	TREX	5.1.87	23.2.90	DR	1988 RI-6	AIR, Bangalore
340	Th. Ipochi Singh	01.03.61	B.E.	SC	TREX	20.08.90	20.08.90	DR	1988 RI-6	AIR, Imphal
341	Amrit Mora	2.1.60	M.A.	-	TREX(G&P)	29.4.91	29.4.91	DR	1988 RI-6	AIR, Chabesa
342	Mala Peterway	19.6.61	M.Sc. M.B.A. PGJMC.	-	TREX(G&P)	30.10.90	30.10.90	DR	1988 RI-7	AIR, Ranchi
343	T. K. Uparkrishnan	20.5.65	B.Sc.	-	TREX	7.2.91	7.2.91	DR	1988 RI-7	AIR, Kannur
344	P. Jolka Kurien	16.2.64	M.A.	-	TREX	12.3.90	12.3.90	DR	1988 RI-8	AIR, Kozhikode
345	Y. Aruna Kumar	17.6.64	B.A.	-	TREX	27.7.90	27.7.90	DR	1988 RI-8	AIR, Vijayawada
346	Sandhya Rani P	26.5.65	M.A.	-	TREX	11.12.89	11.12.89	DR	1988 RI-8	DDK, T.V.M.
347	J. Shus	16.4.63	M.A.	ST	TREX	17.8.89	17.8.89	DR	1988 RI-10	AIR, Shantiniketan
348	Lok Nam Shagat	3.4.59	B.A.	ST	TREX	24.8.89	24.8.89	DR	1988 RI-10	AIR, Darrang
349	P. K. Majumdar	13.4.63	M.Sc. B.Ed.	-	TREX	26.12.89	26.12.89	DR	1988 RI-10	DDK, Gulbarga
350	S. Ashok	28.7.63	M.A. B.Ed.	-	TREX	21.6.90	21.6.90	DR	1988 RI-10	AIR, Kozhikode
351	N. Sunkar Rao	10.6.62	V.I.	SC	TREX	11.91	11.91	DR	1988 RI-10	AIR, Vijayawada
352	Conceeta Fernandes	8.10.64	V.I.	-	TREX	23.11.89	23.11.89	DR	1988 RI-11	AIR, Mangalore
353	R. Anis Verma	4.4.63	V.I.	-	TREX	17.1.90	17.1.90	DR	1988 RI-11	AIR, Thrissur

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1. S. Seng	23.12.63	B.A.	ST	TREX(G&P)	6.7.91	6.7.91	DR	1988 RL-11	AIR, Chai base
2. Lasaha	21.5.67	B.Com.	SC	TREX	24.90	24.90	DR	1988 RL-12	AIR, Mysore
3. Edwin	24.9.67	B.Tech.	SC	TREX(G&P)	18.8.89	18.8.89	DR	1988 RL-12	AIR, Kannur
4. Laxmi Patel	20.5.60	B.Tech.	SC	TREX	30.8.89	30.8.89	DR	1988 RL-13	AIR, Purnea
354 Anjuna Das Mahata	1.10.63	B.A., LLB	SC	TREX	18.2.91	18.2.91	DR	1988 RL-13	AIR, Shillong
357 N. Sasikumar	15.5.63	MA	SC	TREX	23.11.90	23.11.90	DR	1988 RL-13	AIR, Nagercoil
358 S.S. Chaudhary	13.1.62	B.Sc.	SC	TREX	23.11.89	23.11.89	DR	1988 RL-14	AIR, Patna
359 R.T. Kulkarni	7.8.63	M.A.	SC	TREX	26.3.90	26.3.90	DR	1988 RL-15	Mkt., Bangalore
360 S.R. Inayath	28.8.55	M.Com.	SC	TREX	11.3.91	11.3.91	DR	1988 RL-16	AIR, Bangalore
361 P.K. Janardhan	22.1.63	B.A.	SC	TREX	6.10.89	6.10.89	DR	1988 RL-16	AIR, Kannur
362 M.A. Sudarshana	6.4.62	B.Sc.	SC	TREX	15.3.90	15.3.90	DR	1988 RL-17	AIR, Thirssur
363 T.C. Indira	4.6.61	B.Com.	SC	TREX	29.6.89	29.6.89	DR	1988 RL-17	CBS, Mumbai
364 K.J. Sherry	18.3.64	M.Sc.	SC	TREX	20.7.89	20.7.89	DR	1988 RL-20	AIR, Gulbarga
365 V. Sunanda	3.8.55	MA	SC	TREX(G&P)	11.8.89	G	Promotee	1989	NSD, Delhi
366 Ram Dev Pal	7.1.50	MA	SC	TREX	17.8.90	A	Promotee	1989	AIR, Tezu
367 C.C. Manjeng	27.5.58	B.A.	ST	TREX(D&T)	13.8.90	13.8.90	DR	1989*	AIR, Passighat
368 G. Muzum	7.2.64	B.A.	ST	TREX	13.8.90	13.8.90	DR	1989*	AIR, Aizawl
369 Lalhekung Khobung	1.3.58	B.A.	ST	TREX	23.10.89	23.10.89	DR	1989*	AIR, Jabalpur
370 Gulab Sai Pankra	25.3.65	B.Sc. (Ag.)	ST	FRR	11.10.91	11.10.91	DR	1989*	AIR, Shimla
371 Sunil K. Chakraborty	11.03.60	M.Sc. (Ag) PGJMC	ST	FRR	11.4.88	11.12.90	DR	1989*	AIR, Ziro
372 Indeep Singh Duggal	3.3.50	M.A. Ph.D. JMC	ST	FRR	26.6.71	24.2.90	DR	1989 SL-1	AIR, Tawang
373 A. May	13.11.66	AISSC	ST	TREX(D&T)	17.8.90	17.8.90	DR	1989*	AIR, Jaigaon
374 H. Tenzang	30.8.65	MA	ST	TREX(D&T)	15.9.90	15.9.90	DR	1989*	AIR, Lunglei
375 S. Gooma	4.1.67	AISSC	ST	TREX	21.9.90	21.9.90	DR	1989*	AIR, Itanagar
76 Sudhir Chhache	21.12.61	B.A., B.Lib.	ST	TREX(G&P)	7.7.83	12.1.89	Promotee	1989	AIR, Gwalior
77 Lal Zangla Renter	8.10.60	MA	ST	TREX	21.9.89	21.9.89	DR	1989*	DDK, Bhopal
78 S. Rangmang	31.04.65	AISSC	ST	TREX(D&T)	11.10.90	11.10.90	DR	1989*	AIR, Chennai
79 Shri Singh Choudhary	30.6.64	M.Sc. (Ag)	SC	FRR	22.4.91	22.4.91	DR	1989 SL-1	CBS, Chennai
80 Shivendra Verma	18.4.69	B.A.	SC	TREX(G&P)	31.5.91	31.5.91	DR	1989 backdog	AIR, Allahabad
1 P. Chinnaswamy	7.2.66	MA	ST	TREX	3.7.91	3.7.91	DR	1989 backdog	AIR, Jacalpur
2 Thara Devi	23.4.69	B.Com	ST	TREX	30.8.91	30.8.91	DR	1989 SL-2	AIR, Tirupati
3 Ram Sevak	15.10.54	Inter	SC	FRR	16.6.90	15.6.90	DR	1989 SL-2	AIR, Tirupati
4 Dashrati Prasad	22.2.66	MA PGJMC	SC	TREX(G&P)	15.7.91	15.7.91	DR	1989 SL-2	AIR, Tirupati
5 Rukmini	5.5.51	3.A	ST	TREX	2.2.76	28.1.89	Promotee	1989	AIR, Tirupati

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Indian Geographical Names										
Sl. No.	Rank	Category	Subject	Section	Test	Score	Score	Category	Rank	
390	Prakash	12.62	B.Sc.	SC	TREX(G&P)	23.11.91	23.11.91	CR	1989 SL-4	AIR, Chhatarpur
391	Khoud.	23.51	B.Sc.(Ag)	-	FRR	19.3.90	19.3.90	CR	1989 SL-11	AIR, Guwahati
392	Suman Kaur	12.1.55	M.A.	SC	TREX	29.9.89	29.9.89	CR	1989 RI-9	AIR, Jalandhar
393	Rajesh Kumar	31.7.53	M.A.	-	TREX	20.7.78	24.4.89	Promotee	1989	AIR, Allahabad
394	B. Chitti Babu	5.12.51	M.Sc.	SC	TREX	20.2.82	30.6.89	Promotee	1989	AIR, Hyderabad
395	U.R. Kulkarni	26.2.59	M.A.	-	TREX	8.9.83	15.5.89	Promotee	1989	AIR, Indore
396	N.C. Halder	12.1.47	Manc	SC	TREX(G&P)	17.6.67	1.8.89	Promotee	1989	CBS, Kolkata
397	Jayashree Pal Chowdhary	21.9.49	M.A.	-	TREX(G&P)	25.3.75	10.8.89	Promotee	1989	AIR, Siliguri
398	M.P. Kujur	2.3.51	M.A.	ST	TREX	12.4.84	10.8.89	Promotee	1989	AIR, Rourkela
399	Ranjana Giri	2.3.56	B.Sc	-	TREX	13.6.80	13.9.89	Promotee	1989	DDK, Bhurbaneshwar
400	S. Neerajan	14.11.52	B. Sc.	-	TREX	04.05.77	26.10.89	Promotee	1989	AIR, Chennai
401	Sarojti Devi (kar)	28.11.53	S.A.	-	TREX	12.01.77. Ub	27.10.89	Promotee	1989	DDK, Chennai
402	Pavna Khatri	3.10.56	B.A.	-	TREX	16.7.79	26.10.89	Promotee	1989	AIR, Jaipur
403	S.N. Mohanty	15.5.51	B.Com.	-	TREX	10.9.84	25.11.89	Promotee	1989	AIR, Cuttack
404	S. Vijaya Kumar	29.08.53	B. A.	SC	TREX	13.05.77	25.11.89	Promotee	1989	AIR, Madurai
405	S.L. Sahu	1.4.53	M.A.	OEC	TREX(G&P)	8.1.74	1.2.90	Promotee	1990	AIR, Jabalpur
406	Madhulika Srivastava	6.10.69	M.Sc.	-	TREX	30.4.50	30.4.90	Comp. App.	1990	AIR, Lucknow
407	J.C. Saikia	13.57	Math	ST	FRR	28.6.90	28.6.90	CR	1990	AIR, Dibrugarh
408	R. Basavraj	27.10.52	B. Sc.	ST	TREX	27.07.90	27.07.90	CR	1990 spl. Recd	AIR, Bangalore
409	S. V. Sridhar	13.11.55	B.Sc.	ST	TREX	28.07.90	28.07.90	CR	1990 spl. Recd	AIR, Bangalore
410	Hanumantha Rayappa	5.1.67	B.A	ST	TREX(G&P)	5.4.61	5.4.91	CR	1990 spl. Recd	AIR, Mangalore
411	Rabbani Koir	1.6.54	B.A	-	FRR	4.9.90	4.9.90	CR	1990 SI-1	AIR, Bijapur
412	Mansha Ram Yaduvanshi	7.4.62	M.Sc. (AG)	OEC	FRR	15.9.90	15.9.90	CR	NR	AIR, Rampur
413	Avinash Singh	5.5.68	B.A.	-	TREX	24.9.90	24.9.90	Comp. App.	NR	DDK, Jalandhar
414	Rajiv Kharbanda	13.04.70	B. A.	-	TREX	06.12.90	06.12.90	Comp. App.	NR	AIR, Chandigarh
415	J. D. Umredkar	12.02.51	B.Sc. (Ag.)	ST	FRR	07.12.90	07.12.90	CR	NR	AIR, Nagpur
416	S. M. Joshi	13.12.53	M.Sc.	-	FRR	14.12.90	14.12.90	CR	1990 SI-1	AIR, Parbhani
417	S. O. Bance	3.6.61	B.Sc.(Ag)	-	FRR	25.1.91	25.1.91	CR	1990 SI-1	AIR, Aurangabad
418	R. Jaya Balan	05.08.52	M.Sc. D.J	PH, CSC	TREX	06.04.77	13.6.90	Promotee	1990	AIR, Madurai
419	V. Gopchand	15.08.63	M.Sc	-	FRR	20.02.91	20.02.91	CR	1990 SL-1	AIR, Hyderabad
420	C. B. Venugopal	27.09.50	O.C. D. Ag	CSC	FRR	21.02.91	21.02.91	CR	1990 SI-1	AIR, Thissur

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420 K. Kulkarni	22.07.6	B.Sc.	FRR	03.05.91	03.05.91	DR	1990 SL-1	AIR, Gurbarga	
421 Gill K. Chadda	24.02.63	B.Sc.	TREX	29.04.91	29.04.91	DR	1990 SL-1	AIR, Shillong	
422 M. M. Farid Khan	03.11.64	B.Sc.	TREX(G&P)	29.04.91	29.04.91	DR	1990 SL-1	AIR, Bangalore	
423 Nessuha Bagheri	27.02.62	B.Sc.	TREX(G&P)	25.07.91	25.07.91	DR	1990 SL-1	DG AIR	
422 A. L. Meena	15.8.69	B.Sc.	FRR	12.05.91	12.05.91	DR	1990 SL-1	AIR, Jaipur	
423 Harpreet Singh	03.09.69	M.A. (M.Phil, P.B.Ed)	TREX	12.08.91	12.08.91	DR	1990 SL-1	AIR, Jaipur	
424 Jai Deep Choudhary	04.04.63	B.Sc.	TREX(G&P)	06.10.91	06.10.91	DR	1990 SL-1	AIR, Jalandhar	
425 Digambar Singh	01.08.50	B.A.	FRR	11.10.91	11.10.91	DR	1990 SL-1	AIR, Silchar	
426 Nandini Verma	29.12.65	B.Sc.	TREX(G&P)	31.10.89	11.11.91	DR	1990 SL-1	AIR, Lucknow	
427 Riyazuddin Qureshi	2.7.58	M.A.	TREX(G&P)	19.9.80	13.9.90	Promotee	1990	AIR, Patna	
428 P. P. Chakravarthy	20.06.65	M.Sc.	TREX	25.11.91	25.11.91	DR	1990 SL-1	DDK, Shillong	
429 Vijaya Angadi	22.7.65	M.Sc.	FRR	29.11.91	29.11.91	DR	1990 SL-1	AIR, Hassan	
430 Harsh Kumar	22.11.63	M.A.	TREX(G&P)	16.12.91	16.12.91	DR	1990 SL-1	AIR, Allahabad	
431 Suresh C. Meena	1.7.57	B.A.,LL.B.,BJMC	ST	TREX(G&P)	6.3.92	6.3.92	DR	1990 SL-1	CBS, Jaipur
432 R. Pegu	1.1.59	H.S.	ST	FRR	27.3.92	27.3.92	DR	1990 SL-1	AIR, Jorhat
433 Koralin Thangkiew	05.07.63	B.A.	ST	TREX	20.03.91	20.03.91	DR	1990 SL-2	AIR, Shillong
434 H.K. Mavani	1.05.01.69	M.Com	-	TREX	01.06.91	01.06.91	DR	1990 SL-2	AIR, Ahmedabad
435 Asaem Kr. Kaz	1.9.64	M.A.	TREX(G&P)	9.8.91	9.8.91	DR	1990 SL-2	AIR, Guwahati	
436 S.S. Shadoniya	1.5.58	B.Sc.,M.L.Sc	-	TREX(G&P)	27.4.82	26.9.90	Promotee	1990	AIR, Shillong
437 Kingshuk Sarker	2.9.66	M.A.(Eng)	-	TREX(G&P)	14.6.91	14.6.91	DR	1990 SL-2	AIR, Kolkata
438 S. Banerjeecharyay	10.09.67	B.A.	-	TREX	16.08.91	16.08.91	DR	1990 SL-2	AIR, Agartala
439 J. Sedi	03.04.61	B.A.	SC	TREX	24.06.87	10.09.91	DR	1990 SL-2	AIR, Semampur
440 Y. Uday Kumar	10.5.64	B.Com.	-	TREX	27.11.91	27.11.91	DR	1990 SL-2	AIR, Thessur
441 Jagdish Achikan	10.07.63	M.Com.,LL.B.,DCE	-	TREX(G&P)	12.12.91	12.12.91	DR	1990 SL-2	AIR, Jagdeeswar
442 A. Srivastava	22.11.65	M.A.,LL.B.,Ph.D.	-	TREX(G&P)	2.1.92	2.1.92	DR	1990 SL-2	AIR, Lucknow
443 P. S. Vyas	2.9.58	M.A.	-	TREX	31.12.82	29.10.90	Promotee	1990	AIR, Jaipur
444 K. K. Uoco	11.04.63	B.Sc.	-	TREX	19.11.94	19.11.94	DR	1990 SL-2	RK, Jammu
445 Rakesh Jain	14.11.65	M.A. VI Phil,PGD:IC	-	TREX	13.05.91	13.05.91	DR	1990 SL-3	AIR, Jaipur
446 P. S. Suryanarayana Bhatt	18.05.65	M.Sc	-	TREX(G&P)	23.07.90	17.06.91	DR	1990 SL-3	AIR, Mangalore
447 Tapan K. Dutta	21.4.62	M.Sc.	-	TREX(G&P)	19.5.91	19.6.91	DR	1990 SL-3	AIR, Tezpur
448 Janak Raj	11.02.68	M.A.	CSC	TREX	24.07.91	24.07.91	DR	1990 SL-3	CBS, Chandigarh
449 D. Verma	10.4.65	M.A.	-	TREX	29.7.91	29.7.91	DR	1990 SL-3	AIR, Anantapur
450 B. D. Kamble	9.7.60	B.A.,BLISC	SC	TREX(G&P)	15.10.84	31.10.90	Promotee	1990	AIR, Raichur
451 Animeshvar Jha	05.07.65	B.Sc.	-	TREX	17.08.91	17.08.91	DR	1990 SL-3	AIR, Ranchi

451	Udayayak	19.11.81	M.A.		TREX	20.9.91	20.9.91	DR	1990 SL-3	CBS, Cuttack
452	S. K. Prakash	19.11.70	B.A.		TREX	31.01.91	31.01.92	DR	1990 SL-3	Port Blair
453	Debajani Sen (Ghosh)	19.11.87	B.Sc.(Ag), M.A.	ST	FRR	2.5.92	2.5.92	DR	1990 SL-3	AIR, Kolkata
454	U. M. Mehta	19.11.83	B.Sc.	-	TREX	24.12.94	24.12.94	DR	1990 SL-3	RK, Jammu
455	P. K. Bhat	01.03.86	B.Sc.	-	TREX(G&P)	2.7.84	3.11.90	Promotee	1990	DDK, Patna
456	Navneet Kumar	15.1.80	B.Sc.	-	TREX	27.04.91	27.04.91	DR	1990 SL-4	AIR, Bangalore
457	Nutan S. Kadam	06.09.67	M.A.	-	TREX	06.05.91	06.05.91	DR	1990 SL-4	AIR, Jaipur
458	Sharmila Khatri	07.11.67	B.Sc.	-	TREX	06.05.91	06.05.91	DR	1990 SL-4	DCS, Delhi
459	Sanjay Aggarwal	24.09.68	B.Com.(P)	-	TREX(G&P)	20.5.91	20.5.91	DR	1990 SL-4	AIR, Vadodara
460	Z.A. Munshi	30.9.66	B.Sc.	-	TREX(G&P)	7.6.91	7.6.91	DR	1990 SL-4	AIR, Jalandhar
461	Paramjeet Singh	1.4.69	M.A.	-	TREX	24.6.91	24.6.91	DR	1990 SL-4	CBS, Hyderabad
462	J. K. Saiprasad	14.6.67	M.A.	-	TREX	10.10.83	4.11.90	Promotee	1990	AIR, Jaipur
463	R.C. Khatri	3.5.59	M.A.	-	TREX	2.8.91	2.8.91	DR	1990 SL-4	AIR, Allahabad
464	Abinay Srivastava	8.1.66	M.A.	-	TREX(G&P)	05.08.91	05.08.91	DR	1990 SL-4	AIR, Nagpur
465	P. Kaika	05.01.63	M.A.	ST	TREX(G&P)	3.10.91	3.10.91	DR	1990 SL-4	AIR, Baripada
466	L. Palaya	28.6.65	B.Com.	-	TREX(G&P)	30.9.91	30.9.91	DR	1990 SL-4	AIR, Chandigarh
467	U. Kaur Sheknon	12.11.67	B.Sc.	-	TREX(G&P)	11.6.92	11.6.92	DR	1990 SL-4	AIR, Kolkata
468	Mitali Datta	26.1.66	B.A.	-	TREX(G&P)	3.5.90	5.11.94	DR	1990 SL-4	RK, Jammu
469	R. K. Tikkoo	21.12.64	B.A.	-	TREX(G&P)	10.10.84	17.11.90	Promotee	1990	AIR, TVM
470	Kusum Pratyadarshini	25.11.57	M.A.	CBC	TREX	28.06.85	04.05.91	DR	1990 SL-5	AIR, Rajkot
471	J. N. Joshi	25.08.64	B.Com.	-	TREX	15.5.91	15.5.91	DR	1990 SL-5	AIR, Cachar
472	Navneet K. Gupta	12.2.65	B.Sc., CSW, B.Com	-	TREX(G&P)	13.6.91	13.6.91	DR	1990 SL-5	AIR, Chennai
473	Mini Oberoi	21.3.69	B.Sc., B.Ed., UG MA(E), MA(PA), PGDJ	-	TREX(G&P)	10.12.91	10.12.91	DR	1990 SL-5	AIR, Chandigarh
474	Y. Srinivasulu	10.10.61	M.Sc.	-	TREX	14.10.85	19.11.90	Promotee	1990	DDK, Hyderabad
475	V. Parthasarathy	21.4.64	B.Sc.	-	TREX(G&P)	10.12.91	10.12.91	DR	1990 SL-5	AIR, Chennai
476	Hemant Kumar Mishra	12.2.60	MA(Geog), MA(Hin), PGCRW	-	TREX(G&P)	10.12.91	10.12.91	DR	1990 SL-5	AIR, Indore
477	M. Babu Rao	19.2.62	M.Com.	-	TREX	20.12.84	20.12.84	DR	1990 SL-5	RK, Sringeri
478	Mondal Tang	30.3.64	B.Sc.	ST	TREX	22.3.91	22.3.91	DR	1990 SL-6	NES, AIR, Shillong
479	Fernando A. Okhar	29.8.65	M.A.	-	TREX	15.91	15.91	DR	1990 SL-6	AIR, Nagaland
480	M. Padma Rajasekhar	17.6.64	B.A.	-	TREX(G&P)	19.06.91	19.06.91	DR	1990 SL-6	AIR, Srivilliputhur
481	M. S. Nagendra	29.3.66	M.A.	-	TREX(G&P)	29.6.91	29.6.91	DR	1990 SL-6	AIR, Jaipur
482	Sushma Rajiv	19.12.63	B.Sc.	-	TREX(G&P)	19.2.92	19.2.92	DR	1990 SL-6	AIR, Jodhpur

	5.3.92	5.3.92	5.3.92	5.3.92	5.3.92	5.3.92	Comp. Amt.	1990	AIR, Ranchi
480. S. Anu	29.11.55	B. Sc.	SC	TREX(G&P)	19.11.91	21.11.90	Promotee	1990	AIR, Kozhikode
481. Chandran	12.12.55	B. Sc.	-	TREX(G&P)	19.11.91	19.11.91	DR	1990 SL-6	AIR, Coimbatore
482. Yad	13.3.55	-	-	TREX(G&P)	19.11.94	19.11.94	DR	1990 SL-6	RK, Jammu
483. D. D. Dora	22.12.60	B.Sc.	-	TREX(G&P)	19.5.91	18.5.91	DR	1990 SL-7	AIR, Ahwa
484. G. P. S. S.	5.1.63	B.Com.	-	TREX(G&P)	19.12.88	29.5.91	DR	1990 SL-7	Mkt. Mumbai
485. Manish Bhattacharya	25.5.67	M.Sc. PGDUC	-	TREX(G&P)	30.11.88	4.6.91	DR	1990 SL-7	AIR, Kolkata
486. P. V. Chidapavai	27.4.67	B.Com.	SC	TREX	1.7.91	1.7.91	DR	1990 SL-7	DDK, Chennai
487. Indu Sharma	02.10.58	M. A.	-	TREX	29.12.83	28.12.90	Promotee	1990	DG, AIR
488. A. A. Sanevari	15.5.62	B.A.(H)	-	TREX(G&P)	11.7.91	11.7.91	DR	1990 SL-7	AIR, Jaipur
489. R. R. Srivastava	13.4.63	M.Sc. Ph.D	-	TREX(G&P)	5.8.91	5.8.91	DR	1990 SL-7	CSS, AIR, Patna
490. Gokul Kochary	01.07.61	B. A.	ST	TREX(G&P)	16.09.91	16.09.91	DR	1990 SL-7	AIR, Kokrajhar
491. Ferdinand Marak	23.11.67	B.A.	ST	TREX	2.11.91	2.11.91	DR	1990 SL-7	AIR, Tura
492. Parth Gosh	7.5.64	B.Sc.	-	TREX(G&P)	17.6.92	17.6.92	DR	1990 SL-7	AIR, Kolkata
493. N. T. Eza	09.10.63	M. Com.	-	TREX	23.06.83	26.08.92	DR	1990 SL-7	AIR, Panaji
494. Nirmala Navani	2.3.47	H.S.C.	-	TREX(S)	1.6.89	15.7.98	Promotee	1990	DDK, Delhi
495. N. A. Nengroo	01.04.66	M. A.	-	TREX(G&P)	31.10.94	31.10.94	DR	1990 SL-7	RK, Srinagar
496. Jayanth Srivastava	20.6.55	M.A.	-	TREX(G&P)	2.4.91	2.4.91	DR	1990 SL-6	AIR, Gunz
497. Devu Hanchali	25.11.55	M. A.	-	TREX	15.05.91	15.05.91	DR	1990 SL-8	AIR, Mangalore
498. K. V. Eza	04.12.56	B. Com. LLB	-	TREX(G&P)	12.07.91	12.07.91	DR	1990 SL-8	AIR, Bhuj
499. A. K. Goyal	24.03.67	MA, LLB, B.JMC	-	TREX(G&P)	27.07.91	27.07.91	DR	1990 SL-8	AIR, S. Madhopur
500. S. Seneen	10.2.57	B.Com.	PH.	TREX(G&P)	9.6.91	9.6.91	DR	1990 SL-8	AIR, Trichy
501. Anjali Cey	15.8.65	B.A.	-	TREX(G&P)	2.5.83	16.7.98	Promotee	1990	AIR, Dehradun
502. Sanjala Chusni	02.11.69	B.A.	-	TREX	30.04.90	30.04.90	Comp. Amt.	1990	DT&PES
503. B. N. Manurajin	21.05.66	M. A.	OBC	TREX	18.04.91	18.04.91	DR	1990 SL-9	AIR, Chittarur
504. A. K. Zia	11.6.59	B.A.	SC	TREX(G&P)	19.6.85	4.5.91	DR	1990 SL-9	AIR, Ahmedabad
505. Rakesh Choudhary	10.3.65	MA, MCJ	-	TREX(G&P)	19.6.91	19.6.91	DR	1990 SL-9	AIR, Bhopal
506. Y. R. Suresh	19.11.54	M.A.	SC	TREX(G&P)	24.6.91	24.6.91	DR	1990 SL-9	AIR, Kurseong
507. Regina Jacob	29.4.68	B.Sc.	-	TREX(G&P)	4.9.91	4.9.91	DR	1990 SL-9	AIR, Mumbai
508. Rajiv Kumar	15.07.64	BA(H), LLB, DJMC	-	TREX(G&P)	12.09.91	12.09.91	DR	1990 SL-9	AIR, Bhatinda
509. Seveer Verma	05.12.65	B.Sc.	-	TREX(G&P)	25.10.91	25.10.91	DR	1990 SL-9	DDK, Ranchi
510. K. Suganthi	25.5.67	B.Sc.	ST	TREX	20.4.92	20.4.92	DR	1990 SL-9	AIR, Tirunelveli
511. A. V. Vinod Kumar	30.05.66	B.Sc.	-	TREX	10.02.89	19.04.91	DR	1990 SL-10	AIR, Bangalore

CENTRAL ADMINISTRATIVE TRIBUNAL,  
PRINCIPAL BENCH  
NEW DELHI

OA NO. 1605/2006  
With  
OA NO. 711/2006

This the 27<sup>th</sup> day of November 2006

HON'BLE SH. SHANKER RAJU, MEMBER (J)  
HON'BLE SH. N.D.DAYAL, MEMBER (A)

OA No. 1605/2006

Sh. Shrikant Saxena  
S/o Sh. Swaroop Saxena,  
R/o 103, Mukherjee Nagar SFS Flats,  
Delhi-110009.

(By Advocate: Sh. Ashwani Bhardwaj)

Versus

1. Union of India  
through the Secretary,  
Ministry of Information & Broadcasting  
601, Shastri Bhawan,  
New Delhi-110001.
2. Chief Executive Officer,  
Prasar Bharati, PTI Building,  
Parliament Street,  
New Delhi-110001.
3. Director General, All India Radio  
Akashvani Bhawan,  
Parliament Street,  
New Delhi-110001.

(By Advocate: Sh. S.N.Singh)

OA NO. 711/2006

1. Sanjay Aggarwal.  
s/o Sh. R.C.Agarwal  
Aged 37 years,  
R/o F-1686, Netaji Nagar,  
New Delhi-23, working as Programme  
Executive in DCS, Doordarshan,  
Doordarshan Bhawan,  
New Delhi.
2. Pramod Kumar,  
s/o Sh. M.P.Vats,  
aged 37 years t/o 196 & 197,  
Bunkar Colony, Ashok Vihar,  
Phase-IV, Delhi-52  
Working as Programme Executive  
In All India Radio,  
Broadcasting House, New Delhi.

प्रतीकाक न्यायिक विधाय  
Examining Judicial Deptt.  
सेन्ट्रल न्यायिक विधाय  
Central Administrative Tribunal

Certified  
of having  
seen

— 55 —

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3. Basudha Banerji,  
d/o Sh. B.R.Halder,  
aged 44 years, r/o 22/503, East End Aptts.,  
Mayur Vihar Ph.I Extn. Delhi-110096  
Working as Programme Executive in National  
Channel, All India Radio, Todarpur, Delhi-12.
4. Suman Sanjay Aggarwal,  
d/o Sh. K.C.Gupta,  
aged 37 years, r/o F-1686, Netaji Nagar,  
New Delhi-23, working as Programme Executive  
In All India Radio, Broadcasting House, New Delhi.
5. Prakash Chand, s/o late Sh. Makholi Ram,  
aged 53 years r/o RZG-851, Rajnagar-II,  
Palam Colony, New Delhi-55 working as  
Programme Executive in All India Radio,  
Broadcasting House, New Delhi.
6. Ranjan Gupta  
s/o Sh. O.P.Gupta,  
aged 40 years, r/o I-46, Lajpat Nagar-I,  
New Delhi-24  
working as  
Programme Executive in All India Radio,  
Broadcasting House, New Delhi.
7. Sanjhila Kushu,  
d/o Late Sh. Lhasa Kaul  
aged 36 years, r/o 1052, Sector-5,  
R.K.Puram, New Delhi, working as  
Programme Executive in ESD, AIR,  
Broadcasting House, New Delhi.
8. Atar Singh S/o Late Sh. Sukhbir Singh,  
aged 39 years r/o D-229, Bhajan Pura,  
Delhi-110053, working as  
Programme Executive in NSD, AIR,  
Broadcasting House, New Delhi.
9. Indu Sharma D/o Sh. L.N.Sharma  
aged 47 years R/o 234, Parshav Vihar,  
Patparganj, Delhi-92, working as PEX in  
DG: AIR, Akashvani Bhavan, New Delhi.
10. Anjali Sharma, aged 47 years,  
D/o Late Shyam Kishore, r/o 118-D,  
Shipra Sun City, Indirapuram,  
Ghaziabad, U.P., working as PEX in  
DG: AIR, New Delhi.

(By Advocate: Sh. Ashwani Bhardwaj)

Versus



Union of India  
through the Secretary,  
Ministry of Information & Broadcasting  
601, Shastri Bhawan,  
New Delhi-110001.

विधीक न्यायिक कार्यालय  
Examiner Judicial Deptt.  
केन्द्रीय प्रशासनिक विधीकरण  
Administrative Tribunal

Prasar Bharati, PTI Building,  
Parliament Street,  
New Delhi-110001.

3. Director General, All India Radio  
Akashvani Bhawan,  
Parliament Street,  
New Delhi-110001.
4. Jhini Dev Berma  
PEX, AIR, Kolkata  
C/o DG: AIR.
5. Aditi Ray  
PEX, AIR, Ranchi  
C/o DG: AIR.
6. R.D. Mohanta,  
PEX, AIR, Nagpur  
C/o DG: AIR.

(By Advocate: Sh. S.N. Singh)

ORDER (ORAL)

Hon'ble Sh. Shanker Raju, Member (J)

The grievance of the applicants in the OAs is identically founded on common facts involving an identical question of law, these OAs are being disposed of by the common order.

2. Programme Executives working for number of years have assailed their reversion on the ground that they have been reverted back as Transmission Executives. Learned counsel in these OAs has cited certain examples where juniors of the applicants have been promoted as PEX and are still continuing this differential treatment has been meted out to the applicants in violation of Articles 14 & 16 of the Constitution of India is assailed.
3. On the other hand, this Court on 23.11.2006 directed the respondents to produce on record certain orders on perusal orders show that in the matter of reversion strict rules of seniority have not been followed as well as the principle of last come first go.
4. In this view it is admitted on record and it is established that juniors to the applicants are still continuing as PEX and applicants have been reverted without any justification or logic. Invidious discrimination is established when twin test prescribed down under Article 14 of the Constitution of India is not satisfied, i.e., there must be an intelligible differentia and this shall have a reasonable nexus with the objects sought to be



achieved. In the matter of reversion of PEX which forms a class distinction within the class is not permissible under law and Constitution of India.

5. It has been fairly stated by Sh. S.N. Sharma that corrective process would be taken on examination of the aforesaid matter which is established beyond any doubt.

6. Accordingly, OAs stand disposed of with a direction to respondents to restore the applicants on consideration as PEX with all consequential benefits as per law within two months from the date of receipt of the copy of this order. The action so taken by the respondents shall conform to the norms and the seniority. No costs.

Let a copy of this order be placed in the case file of OA-711/2006.

(N.D. DAYAL)  
Member (A)

'sd'

(SHANKER RAJU)  
Member (J)



प्राधिकरण विभाग नियम  
Examination Panel  
केन्द्रीय विभाग नियम  
Central Admin. Panel  
प्राधिकरण विभाग  
Principals Bench

Central Administrative T.

DEC 2007

গুৱাহাটী ন্যায়পীঠ  
Guwahati Bench

Filed in Court on.....

Court Officer.  
Court Officer.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
GUWAHATI BENCH,  
GUWAHATI.

O.A.No.276/07

Written Statement on behalf of the respondents to  
Original Application no.276/07.

Shri P.P.Choudhury

...Applicant.

-Vs-

The Union of India and ors.

...Respondents.

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3.	A.	Relieved order dated 12.03.07 passed by the Hon'ble Tribunal.	7.

Date: 6/12/07

Filed by:-

Manjulor *Das*  
Adoll. C. G. S. C.

Received by  
of written statement.

S. Hossain  
Adolll  
6/12/07.

Central Admin. Trib.	7 DEC 2007	File No. 12
Guwahati Bench		File by
The Respondents		

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

Through  
Mamunor Doss  
Advoc. E.G.S.C  
CAT 6/12/07

IN THE MATTER OF:

O.A.No.276/07

Sri Premangshu Paul Choudhury

...Applicant

-Vs-

Union of India and ors.

...Respondents.

-AND-

IN THE MATTER OF:

Written statement on behalf of the  
respondent 1, 2, 3, 4 & 5

Sailothanga Saito

(WRITTEN STATEMENT ON BEHALF OF RESPONDENT).

I, Shri Sailothanga Saito son of Surjela (1) presently working as the Deputy Director General, North Eastern Region, Doordarshan, R.G.Baruah Road, Guwahati-24, do hereby solemnly affirm and state as follows:-

1. That, I am the Deputy Director General, North Eastern Region, Doordarshan, R.G.Baruah Road, Guwahati-24. The copies of the aforesaid application has been served upon the respondents including me where I have been impleaded as party respondent no.3. I have gone through the same and have understood the contents thereof. I have been authorized to file this written statement on behalf of respondent no. 1, 2, 3, 4 & 5.

2. That I do not admit any of the averments except which are specifically admitted hereinafter and the same are deemed as denied.

**3. Preliminary Objection to the Original Application.**

3.1 That the applicant in the instant case has filed the Original Application against the reversion order dated 24.02.06 whereby he was reverted to the post of Transmission Executive from the Programme Executive. Simultaneously he also filed a Writ Application no.2614/07 before the Hon'ble Gauhati High Court against the order dated 05.03.07 whereby after reversion order dated 24.02.06 he was transferred from Silchar to Agartala.

3.2 That applicant in the instant case suppressed the material facts in so far the ad-hoc promotion to the post of Programme Executive is concerned. He stated that he was promoted to Programme Executive on ad-hoc basis vide order dated 31.12.04 but in fact he was promoted to the said post on ad-hoc

basis vide order dated 25.02.05 under no.17/2005-SI (B) as appears from order dated 07.03.05 as annexed as Annexure 'I' to the Original Application.

3.3 That the ad-hoc promotion to the post of Programme Executive of some officers made on 31.12.04 infact was extended, however, the ad-hoc promotion made on 25.02.05 was not extended. The applicants in the instant case by declaring the incorrect statement tried to establish his case by misleading this Hon'ble Tribunal.

3.4 That interestingly on one hand he claimed in paragraph 4.6 of the application that the benefit of the extension order by saying that he was promoted to the post of Programme Executive on ad-hoc basis vide order dated 31.12.04 as the said order was extended until further order and in the other hand in paragraph 4.3 of the application he stated that his promotion was on 25.02.05 infact which was not extended.

#### **4. Brief History of the O.A.**

4.1 The applicant was appointed as Transmission Executive, Doordarshan Kendra, Silchar. The ad-hoc promotion to the post of Programme Executive of the applicant alongwith others made on 25.02.05 were only for 1 year and were reverted to their respective post of Transmission Executive vide order dated 24.02.06. However, in the said order dated 24.02.06 the ad-hoc promotion to the post of Programme Executive made on 31.12.04 was extended until further orders.

4.2 That ad-hoc promotion of the applicant to the post of Programme Executive vide order dated 25.02.05 was not extended and the reversion order was issued on 24.02.06 long back of 1 year 9 months and the order was already given effect to and thereafter he was transferred as Transmission Executive (Reverted Programme Executive) from Sichar to Agartala.

#### **5. Reply to the facts of the application:**

5.1 That with regards to the statements made in paragraphs 4.1 and 4.2 of the application, the humble answering respondent has nothing to make comment on it.

*Sachikang Goloi*

मुख्यमंत्री का दस्तावेज़  
क्रमांक 3

Silchar

29

5.2 That with regards to the statement made in paragraph 4.3 of the application, the humble answering respondent begs to state that the applicant infact was promoted to the post of Programme Executive on ad-hoc basis vide order dated 25.02.05 and by virtue of the order dated 24.02.06 under no.4/2/2005-SI(B) issued by the Office of Directorate General, All India Radio, Broadcasting Corporation of India (Annexed as Annexure-6 to the OA) the applicant is not entitled for benefit of extension of ad-hoc promotion. In the said order it is clearly mentioned that those officers who were promoted as Programme Executive in All India Radio and Doordarshan purely on ad-hoc basis vide order dated 25.02.05 only for 1 year are reverted to their respective substantive post of Transmission Executive. Further it is contained that ad-hoc Programme Executive listed on 31.12.04 will continue as Programme Executive on ad-hoc basis until further order. Hence in view of that the applicant was reverted to his substantive post as Transmission Executive.

5.3 That with regards to the statement made in paragraph 4.4 of the application, the humble answering respondent begs to state that it is not correct that the applicant is working since the year 2004. The applicant vide order dated 24.02.06 was reverted to the post of Transmission Executive. Further the applicant has been working at Silchar since 1992 i.e. in one place he is serving for about 15 years.

5.4 That with regards to the statement made in paragraph 4.5 of the application, the humble answering respondent begs to state that the applicant did not submit any representation to the Director General or Deputy Director General (NER) after being transferred from Silchar to Agartala as Transmission Executive. Further he also filed a Writ Petition being no. W.P.(C) 2614/07 against the Transfer Order dated 05.03.07 before the Hon'ble Gauhati High Court and so far the knowledge of the respondent that at the time of filing of this O.A the said Writ Petition was still pending.

5.5 That with regards to the statement made in paragraphs 4. 6 and 4.7 of the application, the humble answering respondent begs to state that it is most surprising that how and in what circumstances the applicant declared that he was promoted to the post of Programme Executive on ad-hoc basis vide order dated 31.12.04 although he was very aware as also stated in paragraph 4.3 that he was promoted to the post of Programme Executive on ad-hoc basis vide order dated 25.02.05, whatever may be, in pursuance of order dated 24.02.06 issued

by the Office of Directorate General, All India Radio, Broadcasting Corporation the applicant was reverted to the post of Transmission Executive and now after a belated stage he approached before this Hon'ble Tribunal by filing this Original Application that too by suppressing the material fact only as to get the benefit of extension of his ad-hoc promotion by misleading this Hon'ble Tribunal.

Further the applicant stated that he had no knowledge of reversion order dated 24.02.06 but it is very interesting that after reversion his pay scale was refixed vide order dated 04.09.06 as Rs.6500-200-10,5000 as the scale of Transmission Executive and accordingly he was drawing the said salary of Transmission Executive .

5.6 That with regards to the statement made in paragraph 4. 8 of the application the humble answering respondent has nothing to make comment on it as they are being matters of records of the case.

5.7 That the humble answering respondent denies the correctness of the statement made in paragraph 4.9 of the application. The applicant has already been reverted with effect from 24.02.06 (AN) and thereafter he was transferred from Silchar to Agartala vide order dated 05.03.07 and he was relieved of his duties on 12.03.07 (AN).

A copy of the relieved order dated 12.03.07 is annexed herewith and marked as annexure 'A'.

5.8 That with regards to the statement made in paragraph 4.10 of the application the humble answering respondent begs to state that there is no such instruction received from the competent authority for continuing to the post of Programme Executive by the Transmission Executive and it's elite cadre those who were promoted on ad-hoc basis. However, the Government of India vide order dated 24.02.06 allowed the ad-hoc promotees those who were promoted on 31.12.04 to continue as Programme Executive until further orders.

**6. Reply to the grounds of the application:**

6.1 In response to the statements made in paragraph 5.1 of the application, the humble answering respondent begs to submit that the applicant was reverted vide order dated 24.02.06 and accordingly his pay scale was refixed vide order dated 04.09.06 for the scale of Transmission Executive as Rs.6500-200-10,500 and the applicant was drawing his salary as such. The reversion order dated 24.02.06 was affected long year back of 1 year 9 months.

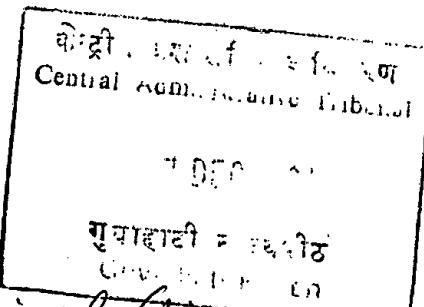
Further there is no illegality or irregularity in issuing the reversion order dated 24.02.06. The ad-hoc promotion made on 25.02.05 was only for 1 year and was not extended. It is the Government to decide the best whether there is any exigency of continuance or extension of ad-hoc promotees.

6.2 In response to the statements made in paragraph 5.2 of the application, the humble answering respondent begs to submit that the applicant set forth the ground on the wrong basis and on incorrect presumption. It is submitted that all the ad-hoc promotees those who were promoted vide order dated 25.02.05 were reverted. Hence the impugned reversion order is not arbitrary and not illegal.

6.3 In response to the statements made in paragraphs 5.3 and 5.4 of the application, the humble answering respondent begs to submit that with full knowledge as to the 1 year period for the ad-hoc promotion the applicant accepted the same and there is no question of huge financial hardship into that.

6.4 In response to the statements made in paragraphs 5.5 and 5.6 of the application, the humble answering respondent begs to submit that the applicant being aware that he was promoted to the post of Programme Executive vide order dated 25.02.05 on ad-hoc basis but he referred his ad-hoc promotion to the Programme Executive in some paragraphs as 31.12.04 by giving the incorrect statement so as to enable to get the order in his favour. He has no Prima Facie a good case on merit.

7. That the applicant could not make out a good case and being fully aware he made incorrect and misleading statements and suppressed the material facts. Thus on these grounds the present application is liable to be dismissed and quashed.



VERIFICATION.

I, Shri Sailo Haq Saito son of Pranfela (2) presently working as the Deputy Director General, North Eastern Region, Doordarshan, R.G.Baruah Road, Guwahati-24 aged about .....years do hereby verify that the statements made in paragraphs 1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13 are true to my knowledge ; and those made in the paragraphs 3, 10, 3, 4, 1, 4, 2, 5, 2, 5, 3, 5, 6, 10, 5, 8 are being matters of records of the case derived therefrom which I believe to be true and the rest are my humble submission before this Hon'ble Tribunal.

I have not suppressed any material facts.

And I sign this verification on this 6th December 2007 at Guwahati.

Sailottangs Sails  
SIGNATURE

PRASAR BHARAT  
BROADCASTING CORPORATION OF INDIA  
DOORDARSHAN KENDRA: SILCHAR

*Annexure 'A'*

No. DDK/SLC-14(6)/2007/A&G/ 3383-S

Date:- 12.3.07

**OFFICE ORDER**

In accordance with the Deputy Director General (NER), Doordarshan, R.G.Baruah Road, Guwahati's order No. DDG(NER)/DD/GAW/8(3)/2007-S/3383 Dated 5.3.07, Sh. P. Paul Choudhury, Trex (reverted PEX), Doordarshan Kendra, Silchar who has been transferred to Doordarshan Kendra, Agartala in the same capacity.

Sh. P. Paul Choudhury, Trex (reverted PEX) Stands relieved of his duties on the afternoon of 12.3.07 with the instruction to report for duty to the Director, Doordarshan Kendra, Agartala after availing of normal joining time.

Sh.P. Paul Choudhury, Trex (reverted PEX) is also directed to return all the Govt. articles including Identity Card issued to him from time to time and ensure that nothing remains outstanding against him in so far as Doordarshan Kendra, Silchar is concerned.

*Sd/-*  
**(DR. SHAILESH PANDIT )**  
**DIRECTOR**

Sh. P. Paul Choudhury  
Trex( reverted PEX),  
DDK, Silchar.

Copy for information to:-

1. The Directorate General(By name Sh. Ashoke Jaiikhani, DDG,NE Cell), Doordarshan, Doordarshan Bhawan, Copernicus Marg, New Delhi - 110001.
2. The Directorate General(By name Sh. S. Bist, S.O., S-I Section), Doordarshan, Doordarshan Bhawan, Copernicus Marg, New Delhi - 110001.
3. The Dy Director General, NER, (Sh. H. Rachid, Deputy Director, Admin., by name), Doordarshan, R.G.Baruah Road, Guwahati - 24 with reference to the DDG(NER), Doordarshan, Guwahati's order No.DDG(NER)/DD/GUW/8(3)/2007-S/3383. dated 5.3.07.
4. The Dy Director General, NER - II, (Kind attu. Sh. S.T. Sailo), Doordarshan, R.G.Baruah Road, Guwahati - 24.
5. The Director, Doordarshan Kendra, Agartala. The Service Book alongwith Leave Account & LPC in respect of Sh. P. Paul Choudhury are being sent separately.
6. The Pay & Accounts Officer, Min. of I&B, Doordarshan, Akashvani Bhavan, Eden Garden, Kolkata - 1.
7. Steno to Director / Asstt. Station Engineer, DDK, Silchar.
8. The Security Officer/ Cameraman Grade - I / PEX, DDK, Silchar.
9. All staff of Admin. Section / Accounts Section, DDK, Silchar.
10. Assistant/SSK, DDK, Silchar.
11. Engineering Store/Library/ Cashier/ PCR/ VTR/ Xtr./ Transport Section/ Stationary Store, DDK, Silchar.
12. Personal file & Service Book of Sh. P.Paul Choudhury.

*Certified to be true*

*Asstt. C.G.S. 6/12/07*